

**Annexure A**

**JURISDICTION DETAILS**

**PRINCIPAL CCIT BHOPAL Region**

<b>CCIT : CCIT-Bhopal,Aaykar Bhavan, Hoshangabad Road,Bhopal(MP)-462011. Phone: 0755-2554597</b>		
<b>Pr. CIT Charge:Pr.CIT-1,Bhopal. Phone:</b>		
<b>City: BHOPAL</b>		
Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Addl./Joint Commissioner of Income Tax, Range-I Aayakar Bhawan,48 Arera Hills Bhopal-462011 0755-2550914	Deputy Commissioner of Income Tax/Assistant Commissioner of Income Tax, Circle -1, Bhopal 0755-2552387	Hastnath Nagar, Rustamkhan ka Ahata, Pratap Nagar, Shyamla Hills, Professor Collony, Civil line, Van Vihar Road Banganga, Sanjay Nagar, Jawahar Chowk, MLA Qrts, Jhrneshwar Complex, Bilkheda , Bisenkhedi, Prempura, Suraj Nagar, Bhadbadha Road, Kerwa Dam Road, P&T Colony, Depot Chouraha Sanjay Nagar Rajeev Nagar, Akriti Garden, Kotra Sultanabad, Nehru Nagar Main Road, Akashwani Colony, Gomti Colony Ganga Nagar Aradhana Nagar, Ambedkar-Sudama Nagar, Gitanjali, Sanjay Colony, Apex Bank Colony, Aayakar Colony, Vaishali Nagar East. Nehru Nagar, Vaishali Nagar West, Chandan Pura Rahul Nagar Shyam Nagar, Chuna Bhatti, Kolar Guest House to Shahpura Pulia Shiv Nagar Jhuggi, Mata Mandir, Kshipra Complex, Anjali Complex, CI Homes, Tarun Pushkar, Nanke Petrol Pump, Apex Bank, 74 Bungalows Shastri Nagar, Sarswati Nagar, New Market Centre Point, TT Nagar, Dashara Maidan, Pletinum Plaza, Triveni Complex, GTB Complex MLA Rest House, Jail Road, Mother Terisa Road

		<p>Old Milk Dairy Jehangirabad, New Vasundhra Bank Colony, New Church Colony, Ahirpura, Ravidas Pura, Silavat Pura, Motia Talab, Jinsi Line  Yadav Pura, Kumhar Pura, Jehangirabad Chiklod Road, Raj Bhawan, Old Vidhan Sabha, Malviya Nagar.  Shivaji Nagar, Bank Colony, MP Nagar Zone- 1&amp;II, Amber Complex, Ankur Complex, Press Complex at Habibganj Station  All cases of companies referred to in whose names begin with the alphabet 'A' or 'B' or 'C' or 'D' or 'E' or 'F' or 'G' in whose cases income/loss as per latest return of income is above Rs. 15 lakhs.</p> <p style="text-align: center;">&amp;</p> <p>All cases of persons referred to in whose names begin with the alphabet 'A' to 'M' and in whose case income/loss as per latest return of income is above Rs. 15 lakhs of Mandideep Industrial Area.  All cases of persons referred to in whose principal source of income is from salary and who are employees or pensioners of State Government or whose salary is drawn from Government of Madhya Pradesh including employees working in Governor's Secretariat in whose case income returned as per latest return of income is above Rs. 10 lakhs.  Some special cases  i. The Hon'ble Governor of Madhya Pradesh.  ii. All Ministers including Chief Minister, Ministers of State, Deputy Ministers, Parliamentary Secretaries of Government of Madhya Pradesh, Leader of Opposition, Speaker, Deputy Speaker and their attached staff.</p>
	<p>Income Tax Officer- 1(1),  Bhopal  0755-2577445</p>	<p>Hasnath Nagar, Rustamkhan ka Ahata, Pratap Nagar, Shyamla Hills, Professior Collony, Civil line, Van Vihar Road  Banganga, Sanjay Nagar, Jawahar Chowk, MLA Qrts, Jhrneshwar Complex,  Bilkheda , Bisenkhedi, Premapura, Suraj Nagar, Bhadbadha Road, Kerwa Dam Road, P&amp;T Colony, Depot Chouraha  Sanjay Nagar Rajeev Nagar, Akriti Garden, Kotra Sultanabad, Nehru</p>

		<p>Nagar Main Road, Akashwani Colony, Gomti Colony Ganga Nagar Aradhana Nagar, Ambedkar-Sudama Nagar, Gitanjali, Sanjay Colony, Apex Bank Colony, Aayakar Colony, Vaishali Nagar East. Nehru Nagar, Vaishali Nagar West, Chandan Pura Rahul Nagar</p> <p>All cases of companies referred to in whose names begin with the alphabet 'A' or 'B' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs. &amp; All cases of persons referred to in whose names begin with the alphabet 'A' to 'M' and in whose case income/loss as per latest return of income is upto Rs. 15 lakhs of Mandideep Industrial Area.</p>
	<p>Income Tax Officer -1(2), Bhopal 0755-2559069</p>	<p>Shivaji Nagar, Bank Colony, MP Nagar Zone- 1&amp;II, Amber Complex, Ankur Complex, Press Complex at Habibganj Station All cases of companies referred to in whose names begin with the alphabet 'C' or 'D' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
	<p>Income Tax Officer -1(3), Bhopal 0755-2525300</p>	<p>Shyam Nagar, Chuna Bhatti, Kolar Guest House to Shahpura Pulia Shiv Nagar Jhuggi, Mata Mandir, Kshipra Complex, Anjali Complex, CI Homes, Tarun Pushkar, Nanke Petrol Pump, Apex Bank, 74 Bungalows Shastri Nagar, Sarswati Nagar, New Market Centre Point, TT Nagar, Dashara Maidan, Pletinum Plaza, Triveni Complex, GTB Complex</p> <p>All cases of companies referred to in whose names begin with the alphabet 'E' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>

	<p>Income Tax Officer -1(4), Bhopal 0755-2525300</p>	<p>MLA Rest House, Jail Road, Mother Terisa Road Old Milk Dairy Jehangirabad, New Vasundhra Bank Colony, New Church Colony, Ahirpura, Ravidas Pura, Silavat Pura, Motia Talab, Jinsi Line Yadav Pura, Kumhar Pura, Jehangirabad Chiklod Road, Raj Bhawan, Old Vidhan Sabha, Malviya Nagar.</p> <p>All cases of companies referred to in whose names begin with the alphabet 'G' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
	<p>Income Tax Officer -1(5), Bhopal 0755-2525300</p>	<p>All cases of persons whose principal source of income is from salary and who are employees or pensioners of State Government or whose salary is drawn from Government of Madhya Pradesh including employees working in Governor's Secretariat in whose case income returned as per latest return of income is upto Rs. 10 lakhs.</p>

<p>Addl./Joint Commissioner of Income Tax, Range-II Aayakar Bhawan,48 Arera Hills Bhopal- 462011 0755-2556477</p>	<p>Deputy Commissioner of Income Tax/Assistant Commissioner of Income Tax, Circle -2, Bhopal 0755-2559326</p>	<p>New Subhash Nagar, Ashok Nagar, Afzal Colony, Kanji House, Chinar Retreat Complex Jhinsi Square, Pulbogda to Board Office Square, Hoshangabad Road, Arear Hills, DB Mall, VYAPM, Green Medos Sudama Nagar, Acharya Narendra Dev Nagar, Padmanabh Nagar, Arjun Nagar Ki Jhuggi, Old &amp; New Subhash Nagar, Ambedkar Colony, New Market Govindpur, Apsara Cinema, Govind Garden. Char Imli, Tulsi Nagar, Machna Colony, 1250 Hospital, Link Road No. 1, Chinar Nikunj, BDA Colony, Red Cross Society, E-5/1 Market to 22 at Habibganj Thana Panchsheel Nagar, Bheem Nagar Jhuggi, Durga Nagar, Patrakar Colony, Madrasi Mohalla, Housing Board BDA Colony. Arera Colony E-1 to E-4 all areas Arera Colony E-5 to E-7, Congress Nagar &amp; 1100 Qrts. Krishna Nagar, Indra Nagar, Gautam Nagar, Janta Qrts, E-6, E-7, Lajpat Rai Society chindragupt society, Bank Colony, Nupur Kunj Part of E-3, Shalimar Enclave Bharat Nagar, Janta Colony, Sai Baba Colony, Sarswati Nagar, Aayakar Officers Colony, Dana Pani, Minal Residencey, Ishwar Nagar, Laxman Nagar.Rahul Nagar, Shahpur Gaon, E-8, Trilanga, Shweta Complex, E-8 Gulmohar G-1 &amp; 2, A, B &amp; C-sector sahapura, Manisha Market, Rajiv Gandhi Market.Jatkhedi, Bag sewania ki jughhi, Misrod , Ahmedpur, Surendra Palace, Vidhya Vihar Hoshangabad Road. Kolar Municipality , Bhopal.All cases of companies referred to in whose names begin with the alphabet 'H' or 'I' or 'J' or 'K' or 'L' or 'M' in whose cases income/loss as per latest return of income is above Rs. 15 lakhs. All cases of persons referred to in whose names begin with the alphabet 'N' to 'Z' and in whose case income/loss as per latest return of income is above Rs. 15 lakhs of Mandideep Industrial Area. All cases of persons referred to in whose principal source of income is from salary and who are employees or pensioners of BHEL in whose case income returned as per latest return of income is above Rs. 10 lakhs.</p>
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	<p>Income Tax Officer -2(1), Bhopal 0755-2577443</p>	<p>New Subhash Nagar, Ashok Nagar, Afzal Colony, Kanji House, Chinar Retreat Complex Jhinsi Square, Pulbogda to Board Office Square, Hoshangabad Road, Arear Hills, DB Mall, VYAPM, Green Medos Sudama Nagar, Acharya Narendra Dev Nagar, Padmanabh Nagar, Arjun Nagar Ki Jhuggi, Old &amp; New Subhash Nagar, Ambedkar Colony, New Market Govindpur, Apsara Cinema, Govind Garden.</p> <p>All cases of companies referred to in whose names begin with the alphabet 'H' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p> <p>All cases of persons referred to in whose names begin with the alphabet 'N' to 'Z' and in whose case income/loss as per latest return of income is upto Rs. 15 lakhs of Mandideep Industrial Area.</p>
	<p>Income Tax Officer -2(2), Bhopal 0755-2555308</p>	<p>District of Bhopal – Remaining part (i.e. other than area of Bhopal Municipal Corporation and Kolar Municipality) of Huzur Tehsil of District Bhopal and not specifically covered in the jurisdiction of Principal Commissioner of Income Tax – 1/2, Bhopal Kolar Municipality, Bhopal.</p> <p>All cases of companies referred to in whose names begin with the alphabet 'I' or 'J' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>

	<p>Income Tax Officer -2(3), Bhopal 0755-2577427</p>	<p>Char Imli, Tulsi Nagar, Machna Colony, 1250 Hospital, Link Road No. 1, Chinar Nikunj, BDA Colony, Red Cross Society, E-5/1 Market to 22 at Habibganj Thana Panchsheel Nagar, Bheem Nagar Jhuggi, Durga Nagar, Patrakar Colony, Madrasi Mohalla, Housing Board BDA Colony. Arera Colony E-1 to E-4 all areas Arera Colony E-5 to E-7, Congress Nagar &amp; 1100 Qrts.</p> <p>All cases of companies referred to in whose names begin with the alphabet 'K or L ' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
	<p>Income Tax Officer -2(4), Bhopal 0755-2525300</p>	<p>Krishna Nagar, Indra Nagar, Gautam Nagar, Janta Qrts, E-6, E-7, Lajpat Rai Society chindragupt society, Bank Colony, Nupur Kunj Part of E-3, Shalimar Enclave Bharat Nagar, Janta Colony, Sai Baba Colony, Sarswati Nagar, Aayakar Officers Colony, Dana Pani, Minal Residencey, Ishwar Nagar, Laxman Nagar. Rahul Nagar, Shahpur Gaon, E-8, Trilanga, Shweta Complex, E-8 Gulmohar G-1 &amp; 2, A, B &amp; C-sector sahapura, Manisha Market, Rajiv Gandhi Market. Jatkhedhi, Bag sewania ki jughhi, Misrod , Ahmedpur, Surendra Palace, Vidhya Vihar Hoshangabad Road. All cases of companies referred to in whose names begin with the alphabet 'M' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
	<p>Income Tax Officer -2(5), Bhopal 0755-2525300</p>	<p>All cases of persons referred to in whose principal source of income is from salary and who are employees or pensioners of BHEL in whose case income returned as per latest return of income is upto Rs. 10 lakhs.</p>

Addl/Joint Commissioner of Income Tax, Range- Itarsi,  Aayakar Bhawan, Nyas Colony Itarsi	Deputy/Assistant Commissioner of Income Tax, Circle, Itarsi	In the state of Madhya Pradesh (a) Districts of Hoshangabad , Harda and Betul
	Income Tax Officer -1, Itarsi 07572-236127	In the state of Madhya Pradesh Itarsi, Seoni Malwa, Dolaria Tehsils of Hoshangabad District
	Income Tax Officer -2, Itarsi 07572-236127	In the state of Madhya Pradesh Hoshangabad, Babai, Sohagpur, Pipariya, Panchmari and Bankhedi Tehsils of Hoshangabad District
	Income Tax Officer -1, Harda	In the state of Madhya Pradesh Harda, Handia & Rahatgoan Tehsils of Harda District
	Income Tax Officer -2, Harda	In the state of Madhya Pradesh Timarni, Khirkiya and Sirali Tehsils of Harda District
	Income Tax Officer, Income tax office, in front of Aakashwani, Civil lines, Betul 07141-233025	In the state of Madhya Pradesh Betul District

Pr. CIT Charge:Pr.CIT-II,Bhopal. Phone:		
City: BHOPAL		
Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)
Addl./Joint Commissioner of Income Tax, Range-III Aayakar Bhawan,48 Arera Hills Bhopal- 462011 0755-2559546	Deputy Commissioner of Income Tax/Assistant Commissioner of Income Tax, Circle -3, Bhopal 0755-2525332	Gandhi Nagar, Pipalner, Godarmau Airport Road, Bhensa Khedi, Bairagarh Kalan, Laukhedi, Singarcholi, Nayapura, Lalghati, Suraj Nagar, Railway Crossing to Indore Naka, Lalghati Square to Halapura Bus Stand anjay Colony, Bhopal Indore Road, New Bairak No. 1 to 22. Onetree Hills, Gangotri Colony, Chanchal Couraha & Bairagarh City. Ramanand Nagar, Gufa Mandir, Durga Nagar, Karbala Road, Koh-e-fiza NRI Colony, Ahmadabad Palace, VIP Road, SBI Square to Lalghati Motia Talab, Noor Mahal, Hawa Mahal, 12 Mahal, Malipura, Fatehgarh Fire Brigade, Southern Part of Peergate, Nadra Complex, Royal Market, Hamidia Hospital. Putli Ghar, Shafiqia School, Shahanabad, Imambada, Bajaria Road, Thana Road Amirganj, Prabhu Nagar, Idgah Hills, TB Hospital, Cancer Hospital, Old Court, Goal Ghar, Advocate Colony, BDA Colony Kumaharpura, Sharma Colony, Kabitpura, Basti of Sanjay Nagar, Idgah Hills, Western Area of Sahahjahanabad Regiment Road. Nishatpura, Nariyal Kheda, Premnagar, Nevvari, Teela Jamalpura, Bhopal Talkies to DIG Bunglows, Geetanjali College, Green Park Colony, Firdous Nagar, Berasia Road, DIG Bunglow. Congress Nagar, Regiment Road, Nagar Nigam Colony, Ravidaspura. All cases of companies referred to in whose names begin with the alphabet ‘N’ or ‘O’ or ‘P’ or ‘Q’ in whose cases income/loss as per latest return of income is above Rs. 15 lakhs.  All cases of persons referred to in whose principal source of income is from salary and who are employees or pensioners of Central Government in

		whose case income returned as per latest return of income is above Rs. 10 lakhs.
	Income Tax Officer - 3(1), Bhopal 0755-2764964	Gandhi Nagar, Pipalner, Godarmau Airport Road, Bhensa Khedi, Bairagarh Kalan, Laukhedi, Singarcholi, Nayapura, Lalghati, Suraj Nagar, Railway Crossing to Indore Naka, Lalghati Square to Halapura Bus Stand anjay Colony, Bhopal Indore Road, New Bairak No. 1 to 22. Onetree Hills, Gangotri Colony, Chanchal Couraha & Bairagarh City.  All cases of companies referred to in whose names begin with the alphabet 'N' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.
	Income Tax Officer - 3(2), Bhopal 0755-2577450	Ramanand Nagar, Gufa Mandir, Durga Nagar, Karbala Road, Koh-e-fiza NRI Colony, Ahmadabad Palace, VIP Road, SBI Square to Lalghati Motia Talab, Noor Mahal, Hawa Mahal, 12 Mahal, Malipura, Fatehgarh Fire Brigade, Southern Part of Peergate, Nadra Complex, Royal Market, Hamidia Hospital. Putli Ghar, Shafiqia School, Shahanabad, Imambada, Bajaria Road, Thana Road  All cases of companies referred to in whose names begin with the alphabet 'O' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.

	<p>Income Tax Officer - 3(3), Bhopal 0755-2525400</p>	<p>Amirganj, Prabhu Nagar, Idgah Hills, TB Hospital, Cancer Hospital, Old Court, Goal Ghar, Advocate Colony, BDA Colony Kumaharpura, Sharma Colony, Kabitpura, Basti of Sanjay Nagar, Idgah Hills, Western Area of Sahahjahanabad Regiment Road. Nishatpura, Nariyal Kheda, Premnagar, Nevari, Teela Jamalpura, Bhopal Talkies to DIG Bungalows, Geetanjali College, Green Park Colony, Firdous Nagar, Berasia Road, DIG Bunglow. Congress Nagar, Regiment Road, Nagar Nigam Colony, Ravidaspura.</p> <p>All cases of companies referred to in whose names begin with the alphabet 'P' &amp; 'Q' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
	<p>Income Tax Officer - 3(4), Bhopal 0755-2525400</p>	<p>All cases of persons referred to in whose principal source of income is from salary and who are employees or pensioners of Central Government in whose case income returned as per latest return of income is upto Rs. 10 lakhs.</p>
	<p>Income Tax Officer - Sehore</p>	<p>all cases of companies referred to in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs in Sehore District. all cases of persons referred to in whose principal source of income is from salary in whose case income returned as per latest return of income is upto Rs. 10 lakh of Sehore District.</p>

<p>Addl./Joint Commissioner of Income Tax, Range-IV Aayakar Bhawan,48 Arera Hills Bhopal-462011</p>	<p>Deputy Commissioner of Income Tax/Assistant Commissioner of Income Tax, Circle -4, Bhopal 0755-2525400</p>	<p>Union Carbide Road, Teelajamalpura housing board, Rajiv Nagar, Vasundhara Colony, Rambha Nagar, Chouksey Nagar, Berasia Road  Arif Nagar, Rajdev Colony, Chhola Road, Nishapura Phatak  Old Sindhi Colony, Gurunank Colony, Kazi Camp, Categorized Market, Ibrahim Ganj, Rajdev Nagar  Radha Krishna Nagar Colony, Phoota Maqbara, Ekta Nagar, Sardar Patel School, Kainchi Chhola, Old Subji Mandi, Patel Nagar, Israni Market, Hamidia Road bus stand to Bharat Talkies.  Silawat Pura, Ghora Nakkas, Jumerati, Mangalwara, Beldarpura, Sefia College Road, Laxmi Talkies, Balvihar Chhawni, Chowki Imambada sadak, Maulana Azad Central Liabrary.  Galla bazar, Itwara mahal, Loha Bazar Road, Lalwani Press, Azad Market, Chowk Bazar, Marwadi Marg.  Imambada except sadak, Hawa Mahal Northen Side of Road, Kazipura, Jain Mandir Road, Jumerati Bazar, Loha Bazar, Lakhera Pura, Ibrahimapura, Moti Masjid, Sindhi Market, Northen area of Peerg  Bhujbhuj Ghati, Taliya, Parighat, Ginnori, Western area of Hathi Khana, Durga Chowk, Motia Park, Kamla Park to Moti Masjid Road, Sultania Road, Ret Ghat to Budhwara Road.  Khatikpura, Kanjar Pura, Central Library except road, Islampura, Kasaipura, Budhwara Road.  All cases of companies referred to in whose names begin with the alphabet 'R' or 'T' or 'U' in whose cases income/loss as per latest return of income is above Rs. 15 lakhs at Bhopal &amp; Vidisha District.   All cases of persons referred to in whose principal source of income is from salary and who are employees or pensioners of Bank in whose case income returned as per latest return of income is above Rs. 10 lakhs. at Bhopal &amp; Vidisha District.</p>
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	<p>Income Tax Officer- 4(1), Bhopal 0755-2525400</p>	<p>Union Carbide Road, Teelajamalpura housing board, Rajiv Nagar, Vasundhara Colony, Rambha Nagar, Chouksey Nagar, Berasia Road Arif Nagar, Rajdev Colony, Chhola Road, Nishapura Phatak Old Sindhi Colony, Gurunank Colony, Kazi Camp, Categorical Market, Ibrahim Ganj, Rajdev Nagar</p> <p>All cases of companies referred to in whose names begin with the alphabet 'R' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
	<p>Income Tax Officer - 4(2), Bhopal 0755-2525400</p>	<p>Radha Krishna Nagar Colony, Phoota Maqbara, Ekta Nagar, Sardar Patel School, Kainchi Chhola, Old Subji Mandi, Patel Nagar, Israni Market, Hamidia Road bus stand to Bharat Talkies. Silawat Pura, Ghora Nakkas, Jumerati, Mangalwara, Beldarpura, Sefia College Road, Laxmi Talkies, Balvihar Chhawani, Chowki Imambada sadak, Maulana Azad Central Library.</p> <p>All cases of companies referred to in whose names begin with the alphabet 'T' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
	<p>Income Tax Officer - 4(3), Bhopal 0755-2525400</p>	<p>Galla bazar, Itwara mahal, Loha Bazar Road, Lalwani Press, Azad Market, Chowk Bazar, Marwadi Marg. Imambada except sadak, Hawa Mahal Northern Side of Road, Kazipura, Jain Mandir Road, Jumerati Bazar, Loha Bazar, Lakhera Pura, Ibrahimपुरा, Moti Masjid, Sindhi Market, Northern area of Peerg Bhujbhuj Ghati, Taliya, Parighat, Ginnori, Western area of Hathi Khana, Durga Chowk, Motia Park, Kamla Park to Moti Masjid Road, Sultania Road, Ret Ghat to Budhwara Road. Khatikपुरा, Kanjar Pura, Central Library except road, Islampurा, Kasaipurा, Budhwara Road.</p>

		All cases of companies referred to in whose names begin with the alphabet 'U' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.
	Income Tax Officer - 4(4), Bhopal 0755-2525400	All cases of persons referred to in whose principal source of income is from salary and who are employees or pensioners of Bank in whose case income returned as per latest return of income is upto Rs. 10 lakhs.
	ITO-Vidisha Income tax office, Jail Road, Vidisha. 7592-235155	all cases of companies referred to in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs in Vidisha District. all cases of persons referred to in whose principal source of income is from salary in whose case income returned as per latest return of income is upto Rs. 10 lakh of Vidisha District.
Addl./Joint Commissioner of Income Tax, Range-V Aayakar Bhawan,48 Arera Hills Bhopal- 462011	Deputy Commissioner of Income Tax/Assistant Commissioner of Income Tax, Circle -5, Bhopal 0755-2525400	Interior of Bharat Talkies to Pulbogda, B.B. Street, Barkhedi, Pulpatra Road, Aishbagh Road, Barkhedi Road, Lilly Talkies area Hinotia, Kachiyan, Shivnagar, Garam Gaddha, Shankracharya Nagar, Sarai Sikandari, Bajaria Station , Kishore Talkies Road, over Bridge to Power house Road. Krishna Nagar, Rajendra Nagar, Semra Kalan, Kararia, Railway Colony, Dwarka Nagar, Kapda Mill ki chal, Naveen Nagar, Juggi Jhopdai Grah Nirman Colony, Northen Area of Mahamai ka bagh, Hinotia, Jagriti Colony, Bismillah Colony, Pushpa Nagar, Kammu ka bagh, aishbagh housing board colony. Bagh Farhat Afza, Afkar Colony, Sonia Gandhi Colony, Jagganath Colony, Janta Quarters, Bagumadullah Roshan Bag, Indra Colony, Mahabai Ka Bag ,West Site Ganpati Chowk ,Khatik Colony ,Chanak Sikandarkuli Ahata, Muraji nagar, Bag Dil Kush Colony, Lalalajpat Ray Colony, Gurunank Pura. Kallasha Ahata, Balmik Colony, Gogipura, Kumar Gali, Maszid AishBag Road, Babu Colony, Laxmi Ganj Mandi Chiklod Road, Barkhedi. Intirar Part of Ravidaspura Badi Wali Maszid, Naipura, Aam Wali Maszid, Kumharpura, Jishi Chouraha To Chiklod Marg, Charch Road, Bahmugalia Old Basti, Samsan Ghat Ki Guggi Basti, Gulabi Nagar, Housing

	<p>Borad Colony, Sant Asharam nagar, Phase-1 to 3, Vidhya nagar, Saket Nagar-9A &amp; 9B, Alkapuri, Bagsewania (Housing Boa</p> <p>Barkheda Pathani, Amarawat Khurd Road, F-Sector Barkheda, Pipaliya Pandekhan.</p> <p>Ekta Nagar Behind Govindpura Thana, Habibganj Sector-B,C &amp; D, Vishwakarma Nagar, Saket Nagar Sector-2A, 2B , 2C, 3A, B, C &amp; D, 4A &amp; 4B, Shakit Nagar, Meenakshi Heritage A-Sector, Barkheda</p> <p>Kasturba Nagar, Habibganj 6 &amp; C-Sector, Block, Kailash Nagar, Shanti Niketan Sector-1 &amp; 2, Govindpura N-2, N-3 Awas, Gautam Nagar Sector A &amp; B, Rachna Nagar, Industrial Area Habibganj.</p> <p>Barkheda Sector B to E, Aradhna Nagar, Azad Nagar juggi basti, Bajrang Market, Vallabh Nagar, Jawahar Nagar, Slum Area, Awadhपुरi-1 &amp; 2, Soumya Vihar, Vardhman Green Vally, Taigore Nagar,</p> <p>Gram Khajuri Kalan, Siddarth Lake City, Rishipuram Phase-III, Anand Nagar, Anand Nagar Main Road to bypass, Tagore Nagar, Patel Nagar, Vardhman Green Campus,</p> <p>Piplani A-Sector to D-Sector at Jain Mandir, Gandhi Market, Ratnagiri, All Colony of Raisen Road, Shiv Nagars juggi basti.</p> <p>Interior area of Hathaikheda, Mata Mandir's Rural Areas, Abhinav Homes Phase-II &amp; III, Basant Kunj, BHEL Nagar, Shankar Garden, Kalpana Nagar, Anand Nagar Road's Western Area, Azad Nagar,</p> <p>Narela Shankari, Sona Giri, all area of Minal Residency, Bhavani Nagar, Chhatrasal Nagar, Bharat Nagar, Indrapuri Sector-A &amp; B, Industrial Area, bypass road, J.K. Road.</p> <p>Kiran Nagar, Khwaja Nagar, Shanti Nagar &amp; Arjun Nagar ki juggi, Santoshi Vihar, East Kamla Nagar, Sunder Nagar, Mohan Nagar, Chanchal Colony, Laxmi Nagar, Narelashankri Main Road, Ahinsha</p> <p>Ashoka Garden, Nagar Nigam Colony, Housing Board Colony, Lalalajpat Rai Colony, Raisen Road.</p> <p>Bagh Madarulmuham, Shahanshah Colony, Nawab Colony, Bijali Nagar, Smart Ashok Colony, Swadesh Nagar, Gupta Colony, Punjabee Bagh, A &amp; B Sector of Ashoka Garden.</p>
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		<p>Shivnagar Phase-1, 2 &amp; 3, Gupta Nagar, Kalyan Nagar, Liladhar Colony, Atal Nehru Nagar, Chandan Nagar, Pratap Nagar, Bhawan Nagar, Shivshakti Nagar, Preet Nagar, Garib Nagar, Bihar Colony, Sabri Nagar, Housing Board Colony, Malikhedi, Koluakalan, kararia, Santosh Nagar, Semra, Kailash Nagar, Kakda Abhinav Homes, Keerti Abhinav Homes, Tirpati Homes, Aydhyanagar to Bhanpur byp Nayapura, Badbai Nai Jail, Godipura, Palasi, Dwarka Dham Colony, Radhika Colony, Alexure Green Rasla Khedi interior, Prem Nagar, Sunder Nagar, Garib Nagar, Liladhar Nagar, Navjeevan Colony, Shanti Nagar, Vikas Nagar, Devaki Nagar, Jain Colony, Chandan Nagar, Shahid Colony, Mulla Col Rajiv Nagar, Karond, Krishna Nagar, Motilal Nagar, Haneef Colony, Ratan Colony, Viveknand Colony, Bhanpur squre to jail road bypass, Housing Board Square to Nishatpura thana, Vishwakarama All cases of companies referred to in whose names begin with the alphabet "S" or "V" or "W" or "X" or "Y" or "Z" in whose cases income/loss as per latest return of income is above Rs. 15 lakhs .  All cases of persons referred to in whose principal source of income is from salary and who are employees or pensioners of Public Sector Undertakings (excluding Banks) and Insurance companies in whose case income returned as per latest return of income is above Rs. 10 lakhs.</p>
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	<p>Income Tax Officer- 5(1), Bhopal 0755-2525400</p>	<p>Interior of Bharat Talkies to Pulbogda, B.B. Street, Barkhedhi, Pulpatra Road, Aishbagh Road, Barkhedhi Road, Lilly Talkies area Hinotia, Kachiyani, Shivnagar, Garam Gaddha, Shankracharya Nagar, Sarai Sikandari, Bajaria Station , Kishore Talkies Road, over Bridge to Power house Road. Krishna Nagar, Rajendra Nagar, Semra Kalan, Kararia, Railway Colony, Dwarka Nagar, Kapda Mill ki chal, Naveen Nagar, Juggi Jhopdai Grah Nirman Colony, Northen Area of Mahamai ka bagh, Hinotia, Jagriti Colony, Bismillah Colony, Pushpa Nagar, Kammu ka bagh, aishbagh housing board colony. Bagh Farhat Afza, Afkar Colony, Sonia Gandhi Colony, Jagganath Colony, Janta Quarters, Bagumadullah Roshan Bag, Indra Colony, Mahabai Ka Bag , West Site Ganpati Chowk ,Khatik Colony ,Chanak Sikandarkuli Ahata, Muraji nagar, Bag Dil Kush Colony, Lalalajpat Ray Colony, Gurunank Pura. Kallasha Ahata, Balmik Colony, Gogipura, Kumar Gali, Maszid AishBag Road, Bapu Colony, Laxmi Ganj Mandi Chiklod Road, Barkhedhi. Intirar Part of Ravidaspura Badi Wali Maszid, Naipura, Aam Wali Maszid, Kumharpura, Jishi Chouraha To Chiklod Marg, Charch Road,</p> <p>All cases of companies referred to in whose names begin with the alphabet 'S' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
	<p>Income Tax Officer - 5(2), Bhopal 0755-2525400</p>	<p>Bahmugalia Old Basti, Samsan Ghat Ki Guggi Basti, Gulabi Nagar, Housing Borad Colony, Sant Asharam nagar, Phase-1 to 3, Vidhya nagar, Saket Nagar-9A &amp; 9B, Alkapuri, Bagsewania (Housing Boa Barkedda Pathani, Amarawat Khurd Road, F-Sector Barkhedda, Pipaliya Pandekhan. Ekta Nagar Behind Govindpura Thana, Habibganj Sector-B,C &amp; D, Vishwakarma Nagar, Saket Nagar Sector-2A, 2B , 2C, 3A, B, C &amp; D, 4A &amp; 4B, Shakit Nagar, Meenakshi Heritage A-Sector, Barkhedda Kasturba Nagar, Habibganj 6 &amp; C-Sector, Block, Kailash Nagar, Shanti Niketan</p>

		<p>Sector-1 &amp; 2, Govindpura N-2, N-3 Awas, Gautam Nagar Sector A &amp; B, Rachna Nagar, Industrial Area Habibganj.</p> <p>Anna Nagar, Govindpura Juggi, Barkheda A-Sector, Acharya Narendradev Nagar juggi Southern &amp; Western area, BHEL Security Line, D-Sector Govindpura, Mehta Market, Raisen Road.</p> <p>Barkheda Sector B to E, Aradhna Nagar, Azad Nagar juggi basti, Bajrang Market, Vallabh Nagar, Jawahar Nagar, Slum Area, Awadhपुरi-1 &amp; 2, Soumya Vihar, Vardhman Green Vally, Taigore Nagar,</p> <p>Gram Khajuri Kalan, Siddarth Lake City, Rishipuram Phase-III, Anand Nagar, Anand Nagar Main Road to bypass, Tagore Nagar, Patel Nagar, Vardhman Green Campus,</p> <p>Piplani A-Sector to D-Sector at Jain Mandir, Gandhi Market, Ratnagiri, All Colony of Raisen Road, Shiv Nagars juggi basti.</p> <p>Interior area of Hathaikheda, Mata Mandir's Rural Areas, Abhinav Homes Phase-II &amp; III, Basant Kunj, BHEL Nagar, Shankar Garden, Kalpana Nagar, Anand Nagar Road's Western Area, Azad Nagar,</p> <p>Narela Shankari, Sona Giri, all area of Minal Residency, Bhavani Nagar, Chhatrasal Nagar, Bharat Nagar, Indrapuri Sector-A &amp; B, Industrial Area, bypass road, J.K. Road.Kiran Nagar, Khwaja Nagar, Shanti Nagar &amp; Arjun Nagar ki juggi, Santoshi Vihar, East Kamla Nagar, Sunder Nagar, Mohan Nagar, Chanchal Colony, Laxmi Nagar, Narelashankri Main Road, Ahinsha</p> <p>All cases of companies referred to in whose names begin with the alphabet 'V' or 'W' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
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	<p>Income Tax Officer - 5(3), Bhopal 0755-2525400</p>	<p>Ashoka Garden, Nagar Nigam Colony, Housing Board Colony, Lalalajpat Rai Colony, Raisen Road. Bagh Madarulmuham, Shahanshah Colony, Nawab Colony, Bijali Nagar, Smart Ashok Colony, Swadesh Nagar, Gupta Colony, Punjabee Bagh, A &amp; B Sector of Ashoka Garden. Shivnagar Phase-1, 2 &amp; 3, Gupta Nagar, Kalyan Nagar, Liladhar Colony, Atal Nehru Nagar, Chandan Nagar, Pratap Nagar, Bhawan Nagar, Shivshakti Nagar, Preet Nagar, Garib Nagar, Bihar Colony, Sabri Nagar, Housing Board Colony, Malikhedi, Koluakalan, kararia, Santosh Nagar, Semra, Kailash Nagar, Kakda Abhinav Homes, Keerti Abhinav Homes, Tirpati Homes, Aydhyanagar to Bhanpur byp Nayapura, Badbai Nai Jail, Godipura, Palasi, Dwarka Dham Colony, Radhika Colony, Alexure Green Rasla Khedi interior, Prem Nagar, Sunder Nagar, Garib Nagar, Liladhar Nagar, Navjeevan Colony, Shanti Nagar, Vikas Nagar, Devaki Nagar, Jain Colony, Chandan Nagar, Shahid Colony, Mulla Col Rajiv Nagar, Karond, Krishna Nagar, Motilal Nagar, Haneef Colony, Ratan Colony, Viveknand Colony, Bhanpur squire to jail road bypass, Housing Board Square to Nishatpura thana, Vishwakarama All cases of companies referred to in whose names begin with the alphabet 'X' to 'Z' in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs.</p>
	<p>Income Tax Officer - 5(4), Bhopal 0755-2525400</p>	<p>All cases of persons referred to in whose principal source of income is from salary and who are employees or pensioners of Public Sector Undertakings (excluding Banks) and Insurance companies in whose case income returned as per latest return of income is upto Rs. 10 lakhs.</p>
	<p>Income Tax Officer - Raisen</p>	<p>all cases of companies referred to in whose cases income/loss as per latest return of income is upto Rs. 15 lakhs. all cases of persons referred to in whose principal source of income is from salary in whose case income returned as per latest return of income is upto Rs. 10 lakh.</p>

<b>Pr. CIT Charge:Pr.CIT,Gwalior</b>														
<b>City: Gwalior</b>														
Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction												
Addl./Joint Commissioner of Income Tax, Range-I Aayakar Bhawan,48 City Centre, Gwalior 474001 0751-2232910	Deputy Commissioner of Income Tax/Assistant Commissioner of Income Tax-1, Gwalior 0751-2346280	In the state of Madhya Pradesh:  (a) District of Chhattarpur; (b) District of Tikamgarh; (c) District of Datia; (d) Tehshil of Dabra in the District of Gwalior; (e) Tehshil of Bhattarwar in the District of Gwalior; (f) Tehshil of Chinour in the District of Gwalior; and (g) Municipal Wards of Gwalior Municipal Corporation:  <table border="0"> <thead> <tr> <th>Ward Name</th> <th>Ward No.</th> </tr> </thead> <tbody> <tr> <td>Gargaj</td> <td>1</td> </tr> <tr> <td>Scindia</td> <td>2</td> </tr> <tr> <td>Shabad Pratap Ashram</td> <td>3</td> </tr> <tr> <td>Koteshwar</td> <td>4</td> </tr> <tr> <td>Tameshwar</td> <td>5</td> </tr> </tbody> </table>	Ward Name	Ward No.	Gargaj	1	Scindia	2	Shabad Pratap Ashram	3	Koteshwar	4	Tameshwar	5
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Gargaj	1													
Scindia	2													
Shabad Pratap Ashram	3													
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Tameshwar	5													

		Sant Ravidas                      33 Mahatma Gandhi                34 Lala Lajpat Rai                 35 Rajeev                             36 Shahid Hetu Colony            41 Sant Jhulelal                     42 Shahid Amar Banthiya         43 Maithalisharan Gupt         44 Pandit Krishna Rao Shankar Rao 47 Shahid Captain Gaur         48 Mahatma Jyotiba Phule       49 Manshoor Shah Data         50 Ashfaak Ulla Khan            51 Major Kartar Singh            53 Maqbool Ahmad                55 Girwai                             65
Income Tax Officer- 1(1)  0751-2341145	In the state of Madhya Pradesh: (a) Municipal Wards of Gwalior Municipal Corporation:  <b>Ward Name                      Ward No.</b> Sant Jhulelal                     42 Shahid Amar Banthiya         43 Pandit Krishna Rao Shankar Rao 47 Shahid Captain Gaur         48 Mahatma Jyotiba Phule       49 Manshoor Shah Data         50 Ashfaak Ulla Khan            51	



	Income Tax Officer- Tikamgarh  07682-241469	In the state of Madhya Pradesh:  (a) District of Tikamgarh
Addl./Joint Commissioner of Income Tax, Range-II Aayakar Bhawan,48 City Centre, Gwalior 474001 0751-2231022	Deputy Commissioner of Income Tax/Assistant Commissioner of Income Tax,  Circle -2  0751-2340049	In the state of Madhya Pradesh:  (a) District of Morena; (b) District of Sheopur; (c) District of Bhind; and (d) Municipal Wards of Gwalior Municipal Corporation:  <b>Ward Name</b> <b>Ward No.</b> Ustad Hafij Ali Khan                      37 Ambedkar                                      38 Tatya Tope                                      39 Dholi Bua Maharaj                              40 Achaleshwar                                      45 Bheekam Chand Jain                              46 Jag Jivan Ram                                      52 Jawahar    54 Lohiya    56 Sanjay Gandhi                                      57 Mahadji Scindia                                      58 Hari Singh Darshan Singh                              59 Nowgaon    66
	Income Tax Officer- 2(1)	In the state of Madhya Pradesh:  (a) District of Bhind; and (b) Municipal Wards of Gwalior Municipal Corporation:

0751-223980	<p><b>Ward Name                      Ward No.</b></p> <p>Ustad Hafij Ali Khan                      37</p> <p>Ambedkar                                      38</p> <p>Tatya Tope                                      39</p> <p>Nowgaon                                        66</p>
<p>Income Tax Officer -2(2)</p> <p>0751-2340205</p>	<p>In the state of Madhya Pradesh: (a) Municipal Wards of Gwalior Municipal Corporation:</p> <p><b>Ward Name                      Ward No.</b></p> <p>Dholi Bua Maharaj                      40</p> <p>Achaleshwar                                      45</p> <p>Jag Jivan Ram                                      52</p> <p>Jawahar    54</p>
<p>Income Tax Officer- 2(3)</p> <p>0751-2340205</p>	<p>In the state of Madhya Pradesh: (a) Municipal Wards of Gwalior Municipal Corporation:</p> <p>Bheekam Chand Jain                      46</p> <p>Lohiya    56</p> <p>Sanjay Gandhi                                      57</p> <p>Mahadji Scindia                                      58</p> <p>Hari Singh Darshan Singh                      59</p>
<p>Income Tax Officer Morena -1,</p>	<p>In the state of Madhya Pradesh: (a) Tehsil of Morena in the District of Morena; (b) Tehsil of Amba in the District of Morena; and</p>

	2340205	(c) Tehsil of Porsa in the District of Morena;																												
	Income Tax Officer -2, Morena 2233980	In the state of Madhya Pradesh: (a) District of Sheopur; (b) Tehsil of Joura in the District of Morena (c) Tehsil of Kailars in the District of Morena; and (d) Tehsil of Sabalgarh in the District of Morena.																												
Addl./Joint Commissioner of Income Tax, Range-III Aayakar Bhawan, 48 City Centre, Gwalior 474001	Deputy Commissioner of Income Tax/Assistant Commissioner of Income Tax, Circle-3 0751-2231980	In the state of Madhya Pradesh: (a) District of Guna; (b) District of Ashok Nagar; (c) District of Shivpuri; and (d) Municipal Wards of Gwalior Municipal Corporation:  <table border="1"> <thead> <tr> <th>Ward Name</th> <th>Ward No.</th> </tr> </thead> <tbody> <tr> <td>Mangleshwar</td> <td>6</td> </tr> <tr> <td>Indra</td> <td>7</td> </tr> <tr> <td>Shramik</td> <td>8</td> </tr> <tr> <td>KashiNaresh</td> <td>9</td> </tr> <tr> <td>ShahidBhanu Swaroop Dubey</td> <td>10</td> </tr> <tr> <td>Chandra Shekar</td> <td>11</td> </tr> <tr> <td>Subhash</td> <td>12</td> </tr> <tr> <td>Sangeet Samrat Tansen</td> <td>13</td> </tr> <tr> <td>Sewa Nagar</td> <td>14</td> </tr> <tr> <td>Madhawi</td> <td>15</td> </tr> <tr> <td>Lal Bahadur Shashrti</td> <td>16</td> </tr> <tr> <td>Chatrapati Shivaji</td> <td>17</td> </tr> <tr> <td>Tilak</td> <td>18</td> </tr> </tbody> </table>	Ward Name	Ward No.	Mangleshwar	6	Indra	7	Shramik	8	KashiNaresh	9	ShahidBhanu Swaroop Dubey	10	Chandra Shekar	11	Subhash	12	Sangeet Samrat Tansen	13	Sewa Nagar	14	Madhawi	15	Lal Bahadur Shashrti	16	Chatrapati Shivaji	17	Tilak	18
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		Maharana Pratap 19 Dr.Hari Ramchandra Divekar 20 Panchsheel 21 Kabir 22 Dwarikadheesh 23 Swami Dayanand 24 Shahid Bhagat Singh 25 Dr. Harihar Niwas Dwivedi 26 Shyamlal Pandaviya 27 Shanti Niketan 28 Swami Vivekanand 29 Captain Roop Singh 30 Dr. Rajendra Prasad 31 Veerangana Laxmibai 32 Pandit Ravishankar 60 Sirol 61 Bhadrauli 62 Jamahar 63 Purani Chhawani 64
	Income Tax Officer- 3(1) 0751-2233980	In the state of Madhya Pradesh:  (a) Municipal Wards of Gwalior Municipal Corporation:  <b>Ward Name</b> <b>Ward No.</b> Mangleshwar                      6 Indra                                      7 Shramik                                  8 Kashi Naresh                      9

		ShahidBhanu Swaroop Dubey 10 Chandra Shekar 11 Subhash 12 Sangeet Samrat Tansen 13 Sewa Nagar 14 Madhawi 15 Lal Bahadur Shashrti 16 Chatrapati Shivaji 17 Dr. Rajendra Prasad 31 Veerangana Laxmibai 32 Jamahar 63 Purani Chhawani 64
Income Tax Officer 3(2)		In the state of Madhya Pradesh: (b) Municipal Wards of Gwalior Municipal Corporation: Tilak 18 Maharana Pratap 19 Dr.Hari Ramchandra Divekar 20 Panchsheel 21 Kabir 22 Dwarikadheesh 23 Swami Dayanand 24 Shahid Bhagat Singh 25 Dr. Harihar Niwas Dwivedi 26 Shyamlal Pandaviya 27 Shanti Niketan 28 Swami Vivekanand 29 Captain Roop Singh 30 Pandit Ravishankar 60

		Sirol Bhadrauli	61 62
	Income Tax Officer -Guna Aayakar Bhawan, Cant, Guna 07542-256966	In the state of Madhya Pradesh:  (a) District of Guna.	
	Income Tax Officer -Shivpuri Income tax office, Physical Road, Shivpuri. 07492-221396	In the state of Madhya Pradesh:  (b) District of Shivpuri.	
	Income Tax Officer - Ashoknagar Income tax office, Ashoknagar 07542-256966	In the state of Madhya Pradesh:  (a) District of Ashoknagar.	

**Pr. CIT Charge:Pr.CIT-1, CR Building, Napier Town, Jabalpur-(M.P) Pin-482001. Phone:0761-2401291**

**City: Jabalpur**

Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Addl./Joint Commissioner of Income Tax, Range-1, CR Building, Napier Town, Jabalpur- 482001  0761-2401291	Deputy/Assistant Commissioner of Income Tax, Circle 1(1), Jabalpur 0761-2402433	Entire territorial area under the jurisdiction of Addl./JCIT, R-I, Jabalpur
	Income Tax Officer, Ward- 1(1), Jabalpur	a. Municipal Wards of Jabalpur City:- Kasturabagandhi (10) Swami Vivekanand (11) Cherital (12) Maharaja Agrasen (13) Mahatma Gandhi (14) Jawahar ganj (15) Lokmanya Gangadhar Tilak (16) Khermai (19) Hanumantal(20) Pt.Motilal Nehru (21) Sardar Ballabh Bhai Patel (22) Dr. Rajendra Prasad (23) Govind Vallabh Pant (26)

		b. Tehsil of Jabalpur District, namely, Jabalpur Kundam and Majholi. C. District of Jabalpur at Col. No. 2(g)
Income Tax Officer, Ward 1(2), Jabalpur  2404238		a. Municipal Wards of Jabalpur City:- Kamala Nehru Nagar (1) Subhadra Ku.Chouhan (2) Pt. Din Dayal Upadhyaya (24) Rajiv Gandhi (25) Moulana Abul Kalam Azad (27) Dr. ZaKir Hussain (40)  Gokalpur (45) Dr. Bhim Rao Ambedkar (46) Shahid Bhagat Singh (47) Maharshi Sudarshan (48) Chandra Shekhar Azad (49) Garha (55) Maharana Pratap (56) Indira Gandhi (57) b. Tehsil of Jabalpur district, namely, Patan and Shahpura. C. District of Jabalpur at Col. No2 (g)
Income Tax Officer, Ward 1(3), Jabalpur  0761-2402361		a. Municipal Wards of Jabalpur City:- Pt. Bhawani Prasad Tiwari (9) Netaji Subhash Chandra Bose (35) Shaheed Abdul Hamid (36) Chhitaranjan Das (41) Maharshi Mahesh Yogi (42) Diwan Adhar Singh (43) Nirmal Chandra Jain (44) b. Tehsil of Jabalpur District, namely, Sihora and Panagar.

		c. District of Jabalpur at Col. No.2(g)
	Income Tax Officer, Ward - Narsinghpur	District of Narsinghpur
	Income Tax Office Narsinghpur	
	Income Tax Officer, Ward Mandla	District of Mandla
	Income Tax Office Mandla	
Addl/Joint Commissioner of Income Tax, Range Sagar,	Deputy/Assistant Commissioner of Income Tax, Circle Sagar 07582-235719	Entire territorial area under the jurisdiction of Addl./JCIT, R-Sagar
Aaayakar Bhawan, Sagar 07582-235720	Income Tax Officer-I, Sagar 07582-220096	
		a) Municipal Ward of Sagar City:- 1. Civil Line 2. Gour Nagar Ward 3. Rajakhedi

		<ul style="list-style-type: none"> <li>4. Patkui</li> <li>5. Bararu</li> <li>6. All Army Area</li> <li>7. Sadar Area</li> <li>8. Bhagwanganj,</li> <li>9. Tulsi Nagar</li> <li>10. Gujrati Bazar</li> <li>11. Shukrawati Tori</li> <li>12. Shanichari Tori</li> <li>13. Krishna Ganj</li> </ul>
	<p>Income Tax Officer-II, Sagar</p> <p>07582-220096</p>	<ul style="list-style-type: none"> <li>a) Municipal Ward of Sagar in Makroniya area</li> <li>b) Tehsils of Sagar District: <ul style="list-style-type: none"> <li>1. Rehli</li> <li>2. Garhakota</li> <li>3. Banda</li> <li>4. Shahgarh</li> <li>5. Rahatgarh</li> <li>6. Deori</li> </ul> </li> </ul>
	<p>Income Tax Officer-III, Sagar</p> <p>07582-224982</p>	<ul style="list-style-type: none"> <li>a) Municipal Ward of Sagar City:- <ul style="list-style-type: none"> <li>1. Shivaji Ward</li> <li>2. Gopalganj Ward</li> <li>3. Tili Ward</li> <li>4. Dharmshree</li> <li>5. Rajghat Area</li> <li>6. Mainpani</li> <li>7. somnathpuram</li> <li>8. Rajeev Nagar Ward</li> </ul> </li> </ul>

		<p>9. Kakaganj Ward  10. Keshavganj Ward  11. Bada Bazar  12. Namak Mandi Area  13 prkota Ward  14. Teen Batti Area  15. Vijay Talkies area  16. Bhopal Road.  b) Tehsil Sagar Excepting area within municipal limits of Sagar city and cantonments board.</p>
	<p>Income Tax  Officer, Ward-  Bina</p> <p>Income Tax  Office, Bina</p>	<p>Tehsil of Sagar District:  1.Bina  2.Khurai</p>
	<p>Income Tax  Officer, Damoh</p> <p>Income Tax  Office,Co-  operative Bank  Building, In front  of J.P. School,  Damoh</p> <p>222601</p>	<p>Entire Territorial Area under the Damoh District.</p>

Addl./Joint Commissioner of Income Tax, Range Chhindwara  Suburi bhawan Infront of	Deputy/Assistant Commissioner of Income Tax,  Circle Chhindwara  07162-226025	Entire territorial area under the jurisdiction of Addl./Jt. Commissioner of Income tax, Chhindwara, which includes districts of Chhindwara, Seoni and Balaghat.
Danianson Colloege Income-Tax Office Nagpur Road Chhindwara	Income Tax Officer, Ward- 1  Chhindwara  07162-226024	Entire territorial area of Amarwara Tehsil, Harrai Tehsil and Chourai Tehsil(including Chand). Also a part of Chhindwara City starting from Railway Track (connecting Parasia and Chhindwara) upto Municipal limits towards Nagpur Road and Parasia Road.
(M.P.) Pin- 480001 07162-226027	Income Tax Officer, Ward-2, Chhindwara  07162-226024	Entire territorial area of Parasia Tehsil, Junnardeo Tehsil, Tamia Tehsil and Umreth Tehsil. Also a part of Chhindwara City starting from Railway Track (connecting Parasia and Chhindwara) upto Municipal limits towards Seoni Road and Narsinghpur Road.
	Income Tax Officer-III, Chhindwara  07162-226030	Entire territorial area of Pandhurna Tehsil, Saunsar Tehsil, Bichua Tehsil and Mohkhed Tehsil. Also a part of Chhindwara Tehsil excepting area within Municipal limits of Chhindwara City.
	Income Tax Officer-Balaghat  Income Tax	District of Balaghat

	Office Station Road, Near Hanuman Chowk Balaghat 07632-242212	
	Income Tax Officer, Seoni  Income Tax Office-Khurana BuildingNear Bahubali Lodge, Barah Patthar Seoni (M.P.) Pin 480661 07692-220507	District of Seoni

<b>Pr. CIT Charge:Pr.CIT-2, CR Building, Napier Town, Jabalpur-(M.P) Pin-482001. Phone:0761-2400179</b>		
<b>City: Jabalpur</b>		
Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Addl./Joint Commissioner of Income Tax, Range-II, Annexxe Building, Napier Town, Jabalpur-(M.P) Pin-482001  0761-2400430	DC/ACIT, Circle 2(1), Jabalpur  0761-2480844	Entire territorial area under the jurisdiction of Addl./JCIT, R-II, Jabalpur
	Income Tax Officer, Ward 2(1), Jabalpur  0761-2480890	c.Municipal Wards of Jabalpur City:- 7. Rani Durgavati (58) 8. Swami Dayanand Saraswati [Napier Town] (3) 9. Tripuri Ward(64) 10. Jay Prakash Narayan Ward (4 11. Swami Virendra Puri Ward (65) d. District of Jabalpur For salary cases of clause (d) of column(5)
	Income Tax Officer, Ward 2(2), Jabalpur	a.Municipal Wards of Jabalpur City:-  6. Pt.Dwarika Prasad Mishra (32)

0761-2481505	<ul style="list-style-type: none"> <li>7. Sidhbaba (34)</li> <li>8. Seth Govind Das (33)</li> <li>9. Pt. Jawahar Lal Nehru Ward (6)</li> <li>10. Dr.Shyama Prasad Mukharjee (5)</li> <li>11. Sanjay Gandhi Ward (31)</li> <li>12. Shitla Mai (30)</li> <li>13. All areas under the control of CEO, Cantonment Board, Jabalpur.</li> </ul> <p>b.District of Jabalpur For salary cases of clause (d) of column(5)</p>
<p>Income Tax Officer, Ward 2(3), Jabalpur</p> <p>0761-2412350</p>	<p>a. Municipal Wards of Jabalpur City:-</p> <ul style="list-style-type: none"> <li>1. Shankar Shah Nagar (66)</li> <li>2. Gupteshwar Ward(60)</li> <li>3. Madan Mahal (59)</li> <li>4. Narsinghward (53)</li> <li>5. Vir Sawarkar Ward (54)</li> <li>6. Pt. Banarasi Das Bhanot (61)</li> <li>7. Giriraj Kishore (62)</li> <li>8. Shahid Gulab Singh (63)</li> </ul> <p>b. District of Dindori</p> <p>c.District of Jabalpur</p> <p>For salary cases in clause (e) of column(5)</p>
<p>Income Tax Officer, Ward 2(4), Jabalpur</p>	<p>a. Municipal Wards of Jabalpur City:-</p> <ul style="list-style-type: none"> <li>1. Pt.Madan Mohan Malviya (7)</li> <li>2. Dr.Ram Manohar Lohiya (8)</li> <li>3. Ravindra Nath Tagor (17)</li> <li>4. Maharshi Arvind (18)</li> <li>5. Dr.Sarvapalli Radhakrishnan (28)</li> <li>6. Acharya Vinoba Bhave (29)</li> <li>7. Lal Bahadur Shastri (37)</li> </ul>

		8. Takkar Gram (38) 9. Ashafaq Ullah Khan (39)
	Income Tax Officer, Ward 2(5), Jabalpur	a. Municipal Wards of Jabalpur City:- 1. Lala Lajpat Rai (50) 2. Shubhash Chandra Banerjee (51) 3. Gwarighat (67) 4. Dada Babu Rao Paranjpe (68) 5. Rani Laxmi Bai (69) 6. Rani Avanti Bai (70) 7. George Desilva (52)
Katni  INCOME TAX, RANGE KATNI JHINJHIRI, KATNI PHONE/ FAX : 07622-220025	Deputy/Assistant Commissioner of Income Tax, Katni  07622-223765	District of Katni, Umariya, Shahdol & Anuppur.
	Income Tax Officer, Ward-I, Katni  07622-297633	Wrad No.16 to 30 ofKatni (Murwara) Tehsil, Bahoriband Tehsil & Dhimarkheda Tehsil of District - Katni
	Income Tax Officer, Ward-II, Katni	Ward 1 to 15 of Katni (Murwara) Tehsil, Badwara Tehsil & Rithi Tehsil of District - Katni

	Income Tax Officer, Ward-III, Katni	Ward No. 31-45 of Katni (Murwara) Tehsil, & Vijayraghogarh Tehsil of District - Katni
	Income Tax Officer, Ward Umaria	Umariya District and territorial area of Beohari Tehsil of Shahdol District.
	Income Tax Officer, Income tax Office, Near old RTO office, Bastar Road, Shahdol  241550	Shahdol District except territorial area of Beohari Tehsil and Anuppur District.
Satna  INCOME TAX, RANGE SATNA AAYAKAR BHAWAN, CIVIL LINES, SATNA PHONE/ FAX : 07672-223292	Deputy/Assistant Commissioner of Income Tax, Satna  222189	District of Satna, Panna, Rewa, Sidhi and Singrauli
	Income Tax Officer, Ward-I, Satna  223264	Ward No.22 to 45 of Municipal Corporation(Nagar Palika Nigam) of Satna District
	Income Tax	Ward 1 to 21 of Municipal Corporation (Nagar Palika Nigam) of Satna District & Panna

Officer, Ward-II, Satna	District
Income Tax Officer, Ward -I, Aayakar Bhawan, Kothi Compound, Behind Customer Forum, Rewa  7662-241633	Ward No. 1-35 of Municipal Corporation (Nagar Palika Nigam) of Rewa District
Income Tax Officer, Ward-II, Aayakar Bhawan, Kothi Compound, Behind Customer Forum, Rewa  7662-241533	Ward No. 36-45 of Municipal Corporation of Rewa District and Sidhi District
Income Tax Officer, Income Tax Office Singrauli	In the District of Singrauli

**Pr. CIT Charge:TDS,Bhopal****City: BHOPAL**

Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Dy./Asstt. Commissioner of Income tax, (TDS), Bhopal		Areas lying within the territorial jurisdiction of Pr.CIT/CIT, Bhopal-I, Pr.CIT/CIT, Bhopal-II, Pr. CIT/CIT, Gwalior, Pr.CIT/CIT Indore-I,, Pr.CIT/CIT, Indore -II Pr.CIT/CIT, Ujjain
	Income Tax Officer (TDS), Bhopal	Pr.CIT/CIT, Bhopal-I, Pr.CIT/CIT, Bhopal-II,
	Income Tax Officer (TDS), Gwalior	Pr. CIT/CIT, Gwalior,
	Income Tax Officer (TDS), Indore	Pr.CIT/CIT Indore-I,, Pr.CIT/CIT, Indore -II
	Income Tax Officer (TDS), Ujjain	Pr.CIT/CIT, Ujjain

**CIT(Exemption),Bhopal****City: BHOPAL**

Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
	Dy./Asstt. Commissioner of Income tax, (Exemption), Bhopal	(i) Revenue Districts of Bhopal, Hoshangabad, Harda, Betul, Sehore, Vidisha, Raisen, Gwalior, Bhind, Datia, Shivpuri, Morena, Guna, Ashok Nagar, Sheopor, Chhatarpur, and Tikamgarh, Dhar, Indore, Khandwa, Khargone, Burhanpur, Barwani, Dewas, Ujjain, Ratlam, Shajapur, Mandsaur, Neemuch, Agar, Malwa, Rajgarh, Jhabua and Alirajpur in the State of Madhya Pradesh.  (ii) All the Revenue District in the State of Madhya Pradesh excluding <b>revenue district of Jabalpur as mentioned in sub point(1) of column(3) of Sr. No. 2.</b>
	Income Tax Officer (Exemption), Bhopal	Revenue Districts of Bhopal, Hoshangabad, Harda, Betul, Sehore, Vidisha, Raisen in the State of Madhya Pradesh.
	Income Tax Officer (Exemption), Gwalior	Revenue Districts of Gwalior, Bhind, Datia, Shivpuri, Morena, Guna, Ashok Nagar, Sheopor, Chhatarpur and Tikamgarh in the State of Madhya Pradesh.
	Income Tax Officer (Exemption), Indore	Revenue Districts of Indore, Dhar, Khandwa, Khargone, Burhanpur and Barwani in the State of Madhya Pradesh.
	Income Tax Officer (Exemption), Ujjain	Revenue Districts of Ujjain, Dewas, Ratlam, Shajapur, Mandsaur, Neemuch, Agar, Malwa, Rajgarh, Jhabua and Alirajpur in the State of Madhya Pradesh.

	Dy./Asstt. Commissioner of Income tax, (Exemption), Raipur	(i) All the Revenue Districts in the State of Chhattisgarh. (ii) Revenue Districts of Jabalpur, Balaghat, Seoni, Chhindwara, Damoh, Mandla, Sagar, Narsinghpur, Panna, Satna, Rewa, Sidhi, Shahdol, Katni, Umaria, Singrauli, Annupur and Dindori in the State of Madhya Pradesh and Revenue Districts of Bilaspur, Korba, Raigarh, Sarguja, Korea, Janjgir-champa, Jashpur, Surajpur, Balrampur, Mungeli, Raipur, Sukma, Bijapur, Dantewada, Bastar, Narayanpur, Kondagaon, Kanker, Dhamtari, Gariaband, Mahasamund, Baloda-bajar, Durg, Balod, Bemetara, Kawardha, Rajnandgaon in the State of Chhattisgarh.
	Income Tax Officer (Exemption), Jabalpur	Revenue Districts of Jabalpur, Balaghat, Seoni, Chhindwara, Damoh, Mandla, Sagar, Narsinghpur, Panna, Satna, Rewa, Sidhi, Shahdol, Katni, Umaria, Singrauli, Annupur and Dindori in the State of Madhya Pradesh.
	Income Tax Officer (Exemption)-I, Raipur	(i) Revenue District of Raipur in the State of Chhattisgarh. (ii) Revenue Districts of Sukma, Bijapur, Dantewada, Bastar, Narayanpur, Kondagaon, Kanker, Dhamtari, Gariaband, Mahasamund and Baloda Bajar in the State of Chhattisgarh.
	Income Tax Officer (Exemption)-II, Raipur	(i) Revenue District of Raipur in the State of Chhattisgarh.- (ii) Revenue Districts of Durg, Balod, Bemetara, Kawardha and Rajnandgaon in the State of Chhattisgarh.
	Income Tax Officer (Exemption), Bilaspur	Revenue Districts of Bilaspur, Korba, Raigarh, Sarguja, Korea, Janjgir-Champa, Jashpur, Surajpur, Balrampur and Mungeli in the State of Chhattisgarh.

## JURISDICTION DETAILS

### PRINCIPAL CCIT INDORE Region

CCIT : CCIT-Indore,Aaykar Bhavan White Church,Indore Phone: 0731-2494152		
Pr. CIT Charge:Pr.CIT-1,Indore		
City: INDORE		
Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Addl./Joint Commissioner of Income Tax, Range-1, Aayakar Bhawan, White Church road, Indore-452001 0731-2495555	Deputy/Asst. Commissioner of Income Tax-1(1), Indore 0731-2498373	In the state of Madhya Pradesh:- (a) District of Dhar (b) District of Indore (c) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014. (i) 19-Vishwakarma (ii)22-Pt.Deendayal Upadhyay (iii) 33-Sukhaliya (iv)34-Shahid Bhagat Singh (v) Part of 55- South Tukoganj (Part of the ward having Area on the right hand side of Road from Shivaji Vatika square to Regal Square via Madhumilan Square and Dawa Bazar) (x)71-Draavid Nagar, (vii)80-Dr.Rajinder Prasad, (xxxv) 81-Annapurna, (ix)82-Sudama Nagar, (xi)83-Gumasta Nagar, (viii)84-Dwarkapuri, (xii)85-Prajapat Nagar, Following Tehsils of Indore District: (d) Tehsil of Sanwer (e) Tehsil of Hatod

<p>Income Tax Officer-1(1), Indore 0731-2493875</p>	<p>In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014. (i) 19-Vishwakarma (ii) Part of 55- Only Dawa Bazar Following Tehsils of Indore District: (c) Tehsil of Sanwer (d) Tehsil of Hatod</p>
<p>Income Tax Officer-1(2), Indore 0731-2492188</p>	<p>In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014. (i) 71-Draavid Nagar, (ii) 80-Dr. Rajendra Prasad, (iii) 81-Annapurna, (iv) 82-Sudama Nagar, (v) 83-Gumasta Nagar, (vi) 84- Dwarkapuri, (vii) 85-Prajapat Nagar,</p>
<p>Income Tax Officer-1(3), Indore 0731-2493085</p>	<p>In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014. (i) 22- Pt. Deendayal Upadhyay (ii) 33-Sukhaliya (iii) 34-Shaheed Bhagat Singh (iv) Part of 55- South Tukoganj (Part of the ward having Area on the right hand side of Road from Shivaji Vatika square to Regal Square via Madhumilan Square)</p>
<p>Income Tax Officer-1(4), Indore</p>	<p>In the state of Madhya Pradesh:- (a) In District of Indore All AIR,CIB &amp; salary cases falling within the jurisdiction assigned to Addl./Jt. CIT,</p>

		Range-1, Indore (b) In district of Dhar Municipal Corporation of Pithampur
	Income Tax Officer-Dhar 07292-235080	In the state of Madhya Pradesh:- (a) District of Dhar except the Municipal area of Pithampur.
Addl./Joint Commissioner of Income Tax, Range- II, Aayakar Bhawan, White Church road, Indore-452001 0731-2494522	Deputy/ Assistant Commissioner of Income Tax, Circle-2(1), Indore 0731-2494077	In the state of Madhya Pradesh:-  (a) District of Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014.  (i)23-Lt.Rajesh Joshi (ii)24-Sant Balijinath Maharaj, (iii)36-Nipania (iv)41-Kailashpuri (v)42-Swami Vivekananda, (vi)48-Geeta Bhawan (vii)49-Tilaknagar, (viii)50-Brajeshwari, (ix)58-Imlibazar, (x) 59-Harsidhi (xi)66-Shahid Hemu Colony (xii)67-Maharaja Holkar (xiii)68-Bambai Bazar (xiv) 69-Jawahar Marg (xv)77-Bilawali (xvi) 78-Choithram (xvii)79-Sukhniwas  Following Tehsil of Indore District:  (b) Tehsil of Indore other than Municipal Wards.

	Income Tax Officer, Ward-2(1), Indore 0731-2491003	In the state of Madhya Pradesh:-  (a) District of Indore  (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014  (i) 36-Nipani (ii)49-Tilaknagar, (iii)58-Imlibazar,
	Income Tax Officer, Ward-2(2), Indore 0731-2497380	In the state of Madhya Pradesh:-  (a) District of Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014 (i)23- Lt Rajesh Joshi (ii)24-Saint Baliji Nath Maharaj (iii)41- Kailashpuri (iv)42-Swami Vivekananda,
	Income Tax Officer, Ward-2(3), Indore 0731-2497378	In the state of Madhya Pradesh:-  (a) District of Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014 (i)68- Bambai Bazar (ii)69-Jawahar Marg
	Income Tax Officer, Ward-2(4), Indore	In the state of Madhya Pradesh:-  (a) In District of Indore All AIR,CIB & salary cases falling within the jurisdiction assigned to Addl./Jt. CIT, Range-2, Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya

		Pradesh Government published on 04/07/2014 (i) 50-Brijeshwari, (ii) 66- Shahid Hemu kalani (iii)67- Maharaja Holkar (c) Tehsils of Indore other than Municipal Wards.
	Income Tax Officer, Ward-2(5), Indore	In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014 (i)48-Geeta Bhawan (ii) 59-Harsidhi (iii) 77- Bilawali (iv) 78- Choithram (v) 79- Sukhniwas
Addl./Joint Commissioner of Income Tax, Range-III, Aayakar Bhawan, White Church Road, Indore-452001 0731-2490532	Deputy/Assistant Commissioner of Income Tax, Circle-3(1), Indore 0731-2494018	In the state of Madhya Pradesh:- (a) District of Indore  (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i) 20-Gauri Nagar (ii)21-Shyam Nagar (iii)25-Nanda Nagar (iv)26-Jeen Mata (v)27-Pashupatinath (vi)28-Maa Tulja Bhawani (vii)29--Dr. Shyama Prasad Mukherjee, (viii)30-Sant Ravidas (ix)31-Maharaja Chhatrasal (x)32-Atal Bihari Bajpai (xi)35-Lasudiamori (xii)43-Shree Nagar

		(xiii)44-HIG (xiv)45-Dr.Bhimrao Ambedkar, (xv)46-Somnath (xvi)72-Lokmanya Nagar
	Income Tax Officer, Ward-3(1), Indore 0731-2497378	In the state of Madhya Pradesh:-  (a) District of Indore  (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014  (i) 29- Dr. Shyama Prasad Mukherjee (ii)31-Maharaja Chhatrashal, (iii)32- Atal Bihari Vajpayee
	Income Tax Officer, Ward-3(2), Indore 0731-2491005	In the state of Madhya Pradesh:-  (a) District of Indore  (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014  (i)30-Sant Ravidas, (ii)43-Shreenagar
	Income Tax Officer, Ward-3(3), Indore 0731-2490309	In the state of Madhya Pradesh:-  (a) District of Indore  (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014.

		(i)28- Maa Tulja Bhawani, (ii)44-HIG, (iii)45- Dr. Bhimrao Ambedkar, (iv) 46-Somnath
	Income Tax Officer, Ward-3(4), Indore	In the state of Madhya Pradesh:- (a) In District of Indore All AIR,CIB & salary cases falling within the jurisdiction assigned to Addl./Jt. CIT, Range-3, Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014 (i) 20-Gauri Nagar (ii)21-Shyam Nagar (iii)35- Lasudiya Mori
	Income Tax Officer, Ward-3(5), Indore	In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore as per Gazette Notification No. 820 of Madhya Pradesh Government published on 04/07/2014 (i)25-Nanda Nagar (ii)26-Jeenmata (iii)27-Pashupatinath (iv)72-Lokmanya Nagar
Other Officers like CsIT(A), CsIT(Audit), etc.		

Pr. CIT Charge:Pr.CIT- II,Indore		
City: INDORE		
Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Addl./Joint Commissioner of Income Tax, Range-IV, Aayakar Bhawan, White Church Road, Indore-452001 0731-2497170	Deputy/Asst. Commissioner of Income Tax-4(1), Indore 0731-2496011	In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i)3-Kalani Nagar, (ii)4-Sukhadev Nagar, (iii)5-Rajnagar, (iv)6-Malharganj (v)7-Janta Colony (vi)8-Juna Risala, (vii)9-Vrindavan (viii) 10-Banganga, (ix) 11-Bhagirathpura (x) 12-Govind colony (xi)13-Sangam Nagar (xii) 14-Ashok Nagar (xiii) 15-Bijasan (xiv) 16-Nandbag (xv) 17-Kushwaha Nagar (xvi) 18-Sant Kabir (xvii)60-Ranipura, (xviii), 61-Tatya Sarwate (xix)62- Raoji Bazar Following Tehsil of Indore District: (c) Tehsil of Depalpur
	Income Tax Officer-4(1),	In the state of Madhya Pradesh:-

	<p>Indore 0731-2496936</p>	<p>(a) District of Indore (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i)3-Kalani Nagar, (ii)4-Sukhdev Nagar, (iii)7-Janta Colony (iv)14-Ashok Nagar (v)60-Ranipura (Right Hand Side of Jawahar Marg, from Patel Bridge to Ranipura Square including Warehouse Road and Entire Siyaganj), (vi)62- Raoji Bazar</p>
	<p>Income Tax Officer-4(2), Indore 0731-2495324</p>	<p>In the state of Madhya Pradesh:-  (a) District of Indore (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i)5-Raj Nagar (ii)16-Nand Bagh (iii)60-Ranipura (Right Hand Side of Jawahar Marg from Ranipura Square to Sanjay Setu including Entire Ranipura upto Mrignayani Showroom) (iv) 61-Tatya Sarvate</p>
	<p>Income Tax Officer-4(3), Indore 0731-2494547</p>	<p>In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i)11-Bhagirathpura, (ii)12-Govind Colony (iii)17-Kushwaha Nagar, (iv)60-Ranipura(Left Hand Side of Jawahar Marg from Patel Bridge to Raj Mohalla and Right Hand Side of Jawahar Marg from Sanjay Setu to Raj Mohalla),</p>
	<p>Income Tax Officer-4(4),</p>	<p>In the state of Madhya Pradesh:-</p>

	<p>Indore 0731-2495396</p>	<p>(a) In District of Indore All AIR,CIB &amp; salary cases falling within the jurisdiction assigned to Addl./Jt. CIT, Range-4, Indore (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i)6-Malharganj, (ii)18- Sant Kabir</p> <p>Following Tehsils of Indore District (c) Tehsil of Depalpur</p>
	<p>Income Tax Officer-4(5), Indore</p>	<p>In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (1) 8-Junarisala (i)9-Vrindavan (iii)10-Banganga (iv)13-Sangam Nagar (v)15-Bijasan</p>
<p>Addl./Joint Commissioner of Income Tax, Range-V, Aayakar Bhawan, White Church Road, Indore-452001 0731-2497424</p>	<p>Deputy/ Assistant Commissioner of Income Tax, Circle-5(1), Indore 0731-2496914</p>	<p>In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i) 1-Sirpur, (ii)2-Chandan Nagar, (iii)37-Sai Kripa (iv)38-Haji Colony, (v)39-Nahar Shah Vali (vi) 40-Khajrana Ganesh (vii)47-Sardar Vallabhbai Patel,</p>

		<p>(viii) 51-Bhagwati Nagar  (ix) 52-Musakhedi,Palda  (x)53-Dr. Molana Azad Nagar,  (xi) 54-Residency,  (xii)56 Snehlataganj (xiii)57-Devi Ahilyabai  (xiv)63-Navlakha  (xv)64-Chitawad,  (xvi)65-Sant Kanwar Ram  (xvii)70-Loknayak Nagar,  (xviii) 73-Laxman Singh Chouhan  (xix)74-Vishnupuri,  (xx) 75-Palda  (xxi) 76- Mundala Nayata  (xxii)Part of 55-South Tukoganj (Part of the ward having on the left hand side of road from Shivaji Vatika square to Regal square via Madhumilan square excluding Dawa Bazar)  Following Tehsil of Indore district:  (c) Tehsil of Mhow</p>
	Income Tax Officer, Ward-5(1), Indore 0731-2495392	<p>In the state of Madhya Pradesh:-  (a) District of Indore  (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014.  (i)47-Sardar Vallabh Bhai Patel  (ii) 63-Navlakha  (iii)65-Sant Kanwar Ram  (iv)73- Laxman Singh Chouhan</p>
	Income Tax Officer, Ward-5(2), Indore 0731-2493084	<p>In the state of Madhya Pradesh:-  (a) District of Indore  (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014.  (i)51-Bhagwati Nagar  (ii)52- Musakhedi</p>

		(iii) 53-Dr. Molana Azad Nagar, (iv)54-Residency, (v)57-Devi Ahilyabai (vi)64-Chitawad
	Income Tax Officer, Ward-5(3), Indore 0731-2490042	In the state of Madhya Pradesh:-  (a) District of Indore  (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i)56-Snehatagunj (ii)74-Vishnupuri (iii)75-Palda (iv)76-Mundala Nayata  Following Tehsil of Indore District (c) Tehsil of Mhow
	Income Tax Officer, Ward-5(4), Indore	In the state of Madhya Pradesh:- (a) In District of Indore All AIR,CIB & salary cases falling within the jurisdiction assigned to Addl./Jt. CIT, Range-5, Indore (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i) 37-Sai Kripa, (ii)38-Haji colony (iii)39-Nahar Shah Vali (iv)40- Khajrana Ganesh
	Income Tax Officer, Ward-5(5), Indore	In the state of Madhya Pradesh:- (a) District of Indore (b) Municipal wards of Indore District as per Gazette Notification no. 820 of Madhya Pradesh Government published on 04/07/2014. (i)1-Sirpur (ii)2-Chandan Nagar

		(iii)Part of 55--South Tukoganj (Part of the ward having on the left hand side of road from Shivaji Vatika square to Regal square via Madhumilan square excluding Dawa Bazar) (iv)70-Loknayak Nagar
Addl./Joint Commissioner of Income Tax, Range-Khandwa, Aayakar Bhawan Khandwa 0733-2497424	Deputy/Assistant Commissioner of Income Tax, Circle-Khandwa Income tax office, Civil lines, Khandawa. 0733-2226047	In the state of Madhya Pradesh:- (a) District of Khandwa, (b) District of Khargone, (c) District of Burhanpur & (d) District of Barwani;
	Income Tax Officer, Ward-1, Income tax office, Civil lines, Khandawa. Khandwa 0733-2226047	In the state of Madhya Pradesh:- In District Khandwa (e) Area falling within the limits of Khandwa Municipal Corporation.
	Income Tax Officer, Ward-2, Income tax office, Civil lines, Khandawa.	In the state of Madhya Pradesh:- (a) District Khandwa excluding area falling within the Municipal limits of Khandwa Municipal Corporation. (b) In District Khandwa All AIR,CIB & salary cases for the entire District of Khandwa.
	Income Tax Officer-Barwani	In the state of Madhya Pradesh:- (f) District of Barwani
	Income Tax Officer, Khargone Aayakar Bhawan, Umarghali Road, Near Stadium, Khargone. 07282-241334	In the state of Madhya Pradesh:- (g) District of Khargone
	Income Tax Officer, 161,Station Road,Burhanpur 07325-258101	In the state of Madhya Pradesh:- (h) District of Burhanpur

<b>Pr. CIT Charge:Pr.CIT- Ujjain</b>		
<b>City: UJJAIN</b>		
<b>Range (Designation of JCIT/Addl. CIT &amp; his Office Address &amp; Landline Number)</b>	<b>Ward/Circle (Designation of ITO/AC/DC &amp; his Office Address &amp; Landline Number)</b>	<b>AO Wise Jurisdiction</b>
Addl./Joint Commissioner of Income Tax, Range-I, Near LIC Office Bharatpuri,Ujjain-456010  0734-2527206	Deputy/Asst. Commissioner of Income Tax- 1(1),Ujjain 0734-2527211	In the state of Madhya Pradesh:-  (a) Municipal wards of Ujjain District as per Gazette Notification No. 1945 of Madhya Pradesh Government published on 15.03.2005  Municipal Ward Nos.01 to 36 of Ujjain  (b) District of Agar  (c) District of Dewas  Following Tehsils of Ujjain District:  (d) Tehsil of Mahidpur, (e) Tehsil of Ghatia (f) Tehsil of Tarana
	Income Tax Officer-1(1), Ujjain 0734-2527208	In the state of Madhya Pradesh:- (a) Municipal wards of Ujjain District as per Gazette Notification No. 1945 of Madhya Pradesh Government published on 15.03.2005 Municipal Ward Nos.01 to 18 of Ujjain,
	Income Tax Officer-1(2), Ujjain 0734-2527209	In the state of Madhya Pradesh:- (a) Municipal wards of Ujjain District as per Gazette Notification No. 1945 of Madhya Pradesh Government published on 15.03.2005 Municipal Ward Nos.19 to 36 of Ujjain Following Tehsil of Ujjain District (b) Tehsil of Tarana

	<p>Income Tax Officer-1, Aayakar Bhawan, 49, Shivaji Nagar, Dewas 07272-252041</p>	<p>In the state of Madhya Pradesh:- (a) Municipal wards of Dewas District as per Gazette Notification No. 1453 of Madhya Pradesh Government published on 07.03.2014 Municipal Ward Nos.01 to 30 of Dewas</p> <p>Following Tehsils of District Dewas</p> <p>(b) Tehsil of Sonkutch, (c) Tehsil of Hatpipaliya (d) Tehsil of Tonkkhurd.</p>
	<p>Income Tax Officer-2, Aayakar Bhawan, 49, Shivaji Nagar, Dewas</p>	<p>In the state of Madhya Pradesh:- (a) Municipal wards of Dewas District as per Gazette Notification No. 1453 of Madhya Pradesh Government published on 07.03.2014 Municipal Ward Nos.31 to 45 of Dewas Following Tehsils of District Dewas (b) Tehsil of Kannod (c) Tehsil of Khategaon (d) Tehsil of Bagli</p>
	<p>Income Tax Officer-Agar</p>	<p>In the state of Madhya Pradesh:- (a) District of Agar :Following Tehsils of District Agar: (b) Tehsil of Susner (c) Tehsil of, Soyat, (d) Tehsil of Barod, (e) Tehsil of Kanad (f) Tehsil of NalKheda Following Tehsils of District Ujjain (g) Tehsil of Mahidpur (h) Tehsil of Ghatia.</p>
<p>Addl./Joint Commissioner of Income Tax, Range-II, Near LIC Office Bharatpuri,Ujjain-</p>	<p>Deputy/Asstt. Commissioner of Income- tax-2(1) Ujjain(M.P) 0734-2527207</p>	<p>In the state of Madhya Pradesh:-  (a) Municipal wards of Ujjain District as per Gazette Notification No. 1945 of Madhya Pradesh Government published on 15.03.2005</p>

<p>456010 0734-2527206</p>		<p>Municipal Ward Nos.37 to 54 of Ujjain  (b) District of Shajapur  (c) District of Rajgarh  Following Tehsils of Ujjain District:  (d) Tehsil of Badnagar,  (e) Tehsil of Nagda  (f) Tehsil of khachroad  (g) any other geographical area of District Ujjain which is not specifically assigned to any other Range of CIT-Ujjain charge.</p>
	<p>Income-tax Officer-2(1), Ujjain. 0734-2527212</p>	<p>In the state of Madhya Pradesh:-  (a) Municipal wards of Ujjain District as per Gazette Notification No. 1945 of Madhya Pradesh Government published on 15.03.2005  Municipal Ward Nos.37 to 46 of Ujjain  .</p>
	<p>Income-tax Officer-2(2), Ujjain. 0734-2527209</p>	<p>In the state of Madhya Pradesh:-  Following Tehsils of Ujjain District:  (a) Tehsil of Badnagar,  (b) Tehsil of Nagda  (c) Tehsil of khachroad</p>
	<p>Income-tax Officer-2(3), Ujjain.</p>	<p>In the state of Madhya Pradesh:-  (a) Municipal wards of Ujjain District as per Gazette Notification No. 1945 of Madhya Pradesh Government published on 15.03.2005  Municipal Ward Nos.47 to 54 of Ujjain  (b) any other geographical area of District Ujjain which is not specifically assigned to any other Range/Circlr/Ward of CIT-Ujjain charge.  .</p>

	Income-tax Officer Income tax office, Dhobi Chouraha, Ganga Market, Shajapur 07364-220107	In the state of Madhya Pradesh:- (a) District of Shajapur Following Tehsil of of Rajgardi District. (b) Tehsil of Sarangpur
	Income-tax Officer-Rajgarh	In the state of Madhya Pradesh:- (a) District of Rajgarh (Excluding Tehsil of Sarangpur i.e. Rajgarh, Bioara , Narsingharh, Kurawar, Zeerapur, Machalpur, Chhapiheda, Pacho)
Addl./Joint Commissioner of Income Tax, Range-Ratlam 07412-223546	Deputy/Asstt. Commissioner of Income-tax, Range-Ratlam Aayakar Bhawan, Mitra Nivas Road, Ratlam (M.P) 07412-223544	In the state of Madhya Pradesh:- (a) Municipal wards of Ratlam District as per Gazette Notification No. 770 of Madhya Pradesh Government published on 31.01.2014 Municipal Ward Nos. 01 to 49 of Ratlam (b) District of Jhabua (c) District of Mandsaur (d) District of Neemuch (e) District of Alirajpur
	Income-Tax Officer -I, Aayakar Bhawan, Mitra Nivas Road, Ratlam 07412-235658	In the state of Madhya Pradesh:- (a) Municipal wards of Ratlam District as per Gazette Notification No. 770 of Madhya Pradesh Government published on 31.01.2014 Municipal Ward Nos.01 & 2, 5 to 12, 14,15,20,21,23to 29,32to34,38 to 44, 48 & 49 Following Tehsils of Ujjain District: (b) Tehsil of Sailana Alote (c) Tehsil of Jaora
	Income-Tax Officer -II, Aayakar Bhawan, Mitra Nivas Road, Ratlam 07412-236103	In the state of Madhya Pradesh:- (a) Municipal wards of Ratlam District as per Gazette Notification No. 770 of Madhya Pradesh Government published on 31.01.2014 Municipal Ward Nos.3 & 4, 13,16 to 19,22,30,31,,35 to 37,45 to 47

	Income-Tax Officer –Jhabua	In the state of Madhya Pradesh:- (a)District of Jhabua (b) District of Alirajpur
	Income-Tax Officer Aayakar Bhawan, Behind Panchayat Office, Mahu- Neemuch Road, Mandsour 07422-244297	In the state of Madhya Pradesh:- (a)District of Mandsaur
	Income-Tax Officer Aayakar bhawan, Vikas Nagar, Neemuch 07423-220706	In the state of Madhya Pradesh:- (a)District of Neemuch
Other Officers like CsIT(A), CsIT(Audit), etc.		

## JURISDICTION DETAILS

### PRINCIPAL CCIT RAIPUR Region

<b>CCIT : CCIT- Raipur,C.R. Building,Aaykar Bhavan,Raipur Phone 0771-2331600</b>		
<b>Pr. CIT Charge:Pr.CIT-1, Raipur</b>		
<b>City: RAIPUR</b>		
Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Addl./Joint Commissioner of Income Tax, Range-I, New C.R Building, Civil Lines Raipur (C.G.)- 492001  0771- 2331953	Deputy/Asst. Commissioner of Income Tax- 1(1), Raipur	<p>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the following Assessing Officers of Range-1, Raipur</p> <p style="padding-left: 40px;">(1) ITO 1(1), Raipur (2) ITO 1(2), Raipur (3) ITO 1(3), Raipur (4) ITO 1(4), Raipur (5) ITO Bhatapara</p> <p style="padding-left: 40px;">Whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.15 lakh.</p> <p>2. The directors of the companies mentioned at (1) above.</p> <p>3. All persons being other than companies deriving income from business or profession and whose principal place of business is within the territorial jurisdiction of the following Assessing Officers of Range-1, Raipur</p> <p style="padding-left: 40px;">(1) ITO 1(1), Raipur (2) ITO 1(2), Raipur</p>

		<p>(3) ITO 1(3), Raipur  (4) ITO 1(4), Raipur  (5) ITO Bhatapara</p> <p>And whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p> <p>4. All persons being other than companies deriving income from sources other than income from business or profession and residing within the territorial jurisdiction of the following Assessing Officers of Range-1, Raipur  (1) ITO 1(1), Raipur  (2) ITO 1(2), Raipur  (3) ITO 1(3), Raipur  (4) ITO 1(4), Raipur  (5) ITO Bhatapara</p> <p>And whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p> <p>5. All cases that may be assigned u/s 127 of the Income Tax Act, 1961.</p>
	<p>Income Tax  Officer-1(1),  Raipur  0771-2331002</p>	<p>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the following Assessing Officers of Range-1, Raipur  a. ITO 1(1), Raipur  b. ITO 1(2), Raipur  c. ITO 1(3), Raipur  d. ITO 1(4), Raipur</p> <p>And whose none of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of Rs.15 lakh or less.</p> <p>2. The directors of the companies mentioned at (1) above.</p> <p>3. All cases of salaried employees of the Central Government and Public Sector Unit wholly or partly</p>

		<p>owned by the Central Government residing in Raipur district and whose fifth letter of their PAN is from A to D.</p> <ol style="list-style-type: none"> <li>4. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and whose principal place of business is within the territorial area of the District Gariaband and Tehsil Abhanpur, Nawapara-Rajim and areas of District Raipur beyond the Municipal limits of Raipur towards Abhanpur and old Dhamtari Road.</li> <li>5. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and residing within the territorial area of the District Gariaband and Tehsil Abhanpur, Nawapara - Rajim and areas of District Raipur beyond the Municipal limits of Raipur towards Abhanpur and old Dhamtari Road.</li> <li>6. All cases that may be assigned under section 127 of the Income Tax Act 1961.</li> <li>7. All the Residual area of the Range-1, Raipur which is not assigned to any other ITO of Range-1, Raipur</li> </ol>
	<p>Income Tax Officer-1(2), Raipur 0771-4048631</p>	<ol style="list-style-type: none"> <li>1. All cases of salaried employees of the Central Government and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>E</b> to <b>L</b>.</li> <li>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and whose principal place of business is within the territorial area of the Tehsil TILDA and AARANG of Raipur district and Beyond the Municipal limits of Raipur on Bilaspur road, Kharora road and Aarang road.</li> <li>3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and residing within the territorial area of the Tehsil TILDA and AARANG of Raipur district and Beyond the Municipal jurisdiction of Raipur on Bilaspur Road, Kharora Road and Aarang road.</li> <li>4. All cases that may be assigned under section 127 of the Income Tax Act, 1961.</li> </ol>
	<p>Income Tax Officer-1(3),</p>	<ol style="list-style-type: none"> <li>1. All cases of salaried employees of the Central Government and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from</li> </ol>

	Raipur 0771-	<p><b>M to Q.</b></p> <p>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and whose principal place of business is within the territorial area detailed as under:</p> <p><b>i.</b> Left side of road starting from Jaistambh chowk towards K.K.Road upto Moudhapara Masjid.</p> <p><b>ii.</b>Left side of the road starting from Moudhapara Masjid towards Rathore Chowk passing through Gurunank Chowk.</p> <p><b>iii.</b>Left side of road starting from Rathore chowk towards Tatyapara (Yashwant Gore) Chowk passing through Lalita Chowk and Mominpara,</p> <p><b>iv.</b>Left side of road starting from Tatyapara (Yashwant Gore) chowk towards Jaistambh Chowk passing through Sharda Chowk.</p> <p>3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and residing within the territorial area detailed as under:</p> <p><b>i.</b> Left side of road starting from Jaistambh chowk towards K.K.Road upto Moudhapara Masjid.</p> <p><b>ii.</b>Left side of the road starting from Moudhapara Masjid towards Rathore Chowk passing through Gurunank Chowk.</p> <p><b>iii.</b>Left side of road starting from Rathore chowk towards Tatyapara (Yashwant Gore) Chowk passing through Lalita Chowk and Mominpara,</p> <p><b>iv.</b>Left side of road starting from Tatyapara (Yashwant Gore) chowk towards Jaistambh Chowk passing through Sharda Chowk.</p> <p>All cases that may be assigned under section 127 of the Income Tax Act,1961.</p>
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	<p><b>Income Tax Officer-1(4), Raipur</b></p>	<ol style="list-style-type: none"> <li>1. All cases of salaried employees of the Central Government and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>R</b> to <b>Z</b>.</li>   <li>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and whose principal place of business is within the territorial area detailed as under: <ol style="list-style-type: none"> <li>i. Left side of road starting from Moudhapara Masjid towards Railway track of meter gauge line of Dhamtari passing through Fafadih Chowk.</li>   <li>ii. Left side of the Railway track of meter gauge line of Dhamtari including the main railway track upto Overbridge of Telghani naka passing through Narmada para and Raipur Railway station</li>   <li>iii. Left side of road starting from Overbridge of Telghani naka upto Rathore chowk passing through Telghani naka</li>   <li>iv. Left side of road starting from Rathor chowk towards Gurunank Chowk up to Moudhapara Masjid.</li> </ol> </li> <li>3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and residing within the territorial area as under: <ol style="list-style-type: none"> <li>i. Left side of road starting from Moudhapara Masjid towards Railway track of meter gauge line of Dhamtari passing through Fafadih Chowk.</li>   <li>ii. Left side of the Railway track of meter gauge line of Dhamtari including the main railway track upto Overbridge of Telghani naka passing through Narmada para and Raipur Railway station</li>   <li>iii. Left side of road starting from Overbridge of Telghani naka upto Rathore chowk passing through Telghani naka</li>   <li>iv. Left side of road starting from Rathor chowk towards Gurunank Chowk up to Moudhapara Masjid.</li> </ol> </li> <li>4. All cases that may be assigned under section 127 of the Income Tax Act,1961.</li> </ol>
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	<b>Income Tax Officer- Bhatapara</b>	<p>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial area of Baloda Bazar-Bhatapara District.</p> <p>And whose none of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.15 lakh.</p> <ol style="list-style-type: none"> <li>1. The directors of the companies mentioned at (1) above.</li> <li>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and whose principal place of business is within the territorial area of Baloda Bazar-Bhatapara District.</li> <li>3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 1(1), Raipur and residing within the territorial area of Baloda Bazar-Bhatapara District</li> </ol> <p>4. All cases that may be assigned under section 127 of the Income Tax Act,1961.</p>
Addl./Joint Commissioner of Income Tax, Range-II, New C.R Building, Civil Lines Raipur (C.G.)-492001 0771-2331045	<b>Deputy/ Assistant Commissioner of Income Tax, Circle-2(1), Raipur</b>	<ol style="list-style-type: none"> <li>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the following Assessing Officers of Range-2, Raipur <ol style="list-style-type: none"> <li>1. ITO 2(1), Raipur</li> <li>2. ITO-2(2), Raipur</li> <li>3. ITO, Dhamtari</li> <li>4. ITO, Jagdalpur</li> <li>5. ITO, Kanker</li> </ol> <p>Whose return of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs. 15 lakh.</p> </li> <li>2. The directors of the companies mentioned at (1) above.</li> <li>3. All persons being other than companies deriving income from business or profession and whose principal place of business is within the territorial jurisdiction of the following Assessing Officers of Range-2, Raipur <ol style="list-style-type: none"> <li>1. ITO 2(1), Raipur</li> </ol> </li> </ol>

		<ol style="list-style-type: none"> <li>2. ITO-2(2), Raipur</li> <li>3. ITO, Dhamtari</li> <li>4. ITO, Jagdalpur</li> <li>5. ITO, Kanker</li> </ol> <p>And whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p> <p>4. All persons being other than companies deriving income from sources other than income from business or profession and residing within the territorial jurisdiction of the following Assessing Officers of Range-2, Raipur</p> <ol style="list-style-type: none"> <li>1. ITO 2(1), Raipur</li> <li>2. ITO-2(2), Raipur</li> <li>3. ITO, Dhamtari</li> <li>4. ITO, Jagdalpur</li> <li>5. ITO, Kanker</li> </ol> <p>And whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p> <p>5. All cases that may be assigned u/s 127 of the Income Tax Act, 1961.</p>
	<p><b>Income Tax Officer, Ward-2(1), Raipur 0771-</b></p>	<ol style="list-style-type: none"> <li>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the following Assessing Officers of Range-2, Raipur <ol style="list-style-type: none"> <li>a. ITO 2(1), Raipur</li> <li>b. ITO-2(2), Raipur</li> </ol> <p>And whose none of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of Rs.15 lakh or less.</p> </li> <li>2. The directors of the companies mentioned at (1) above.</li> <li>3. All cases of salaried employees of the State Education Department and Public Sector Unit wholly or partly owned by the State Government residing in Raipur district whose <b>fifth letter</b> of their <b>PAN</b> is from <b>A to M</b>.</li> </ol>

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|  |  | <p>4. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and whose principal place of business fall within the territorial area detailed as under:</p> <ul style="list-style-type: none"><li><b>i.</b> Areas falling under the left side of the road starting from Tatibandh Chowk, Engineering College, Vivekanand Ashram chowk, Amapara, Azad Chowk upto Tatyapara (Yashwant Gore) Chowk.</li><li><b>ii.</b> Left side of the road starting from Tatyapara (Yashwant Gore) Chowk towards Rathore Chowk and Overbridge of Telghani naka upto Ring No-2 passing through Ashok Nagar, Gogaon Chowk.</li><li><b>iii.</b> Left side of the road starting from covering Gogaon connecting to Ring road-2 upto Tatibandh Chowk including Kabir Nagar&amp; Udaya society.</li></ul> <p>5. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and residing within the territorial area detailed as under:</p> <ul style="list-style-type: none"><li><b>i.</b> Areas falling under the left side of the road starting from Tatibandh Chowk, Engineering College, Vivekanand Ashram chowk, Amapara, Azad Chowk upto Tatyapara (Yashwant Gore) Chowk.</li><li><b>ii.</b> Left side of the road starting from Tatyapara (Yashwant Gore) Chowk towards Rathore Chowk and Overbridge of Telghani naka upto Ring No-2 passing through Ashok Nagar, Gogaon Chowk.</li><li><b>iii.</b> Left side of the road starting from covering Gogaon connecting to Ring road-2 upto Tatibandh Chowk including Kabir Nagar&amp; Udaya society.</li></ul> <p>6. All cases that may be assigned under section 127 of the Income Tax Act,1961.</p> |
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All the Residual area of the Range-1, Raipur which is not assigned to any other ITO of Range-1, Raipur

	<p><b>Income Tax Officer, Ward-2(2), Raipur 0771-4001639</b></p>	<ol style="list-style-type: none"> <li>1. All cases of salaried employees of the State Education Department and Public Sector Unit wholly or partly owned by the State Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>N to Z</b>.</li> <li>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and whose principal place of business fall within the territorial area detailed as under: <ol style="list-style-type: none"> <li><b>i.</b> Areas falling under the jurisdiction of Municipal Corporation of Raipur on the left hand side of NH-6 (G.E Road) starting from entry to Raipur Municipal Corporation area (from Kumhari Side) from Kharun River Bridge upto Tatibandh Chowk.</li> <li><b>ii.</b> Left side of the Ring road No-2 starting from Tatibandh Chowk up to connecting Gogaon covering Hirapur, Loha Bazar, Industrial Area Sondongari.</li> <li><b>iii.</b> Left side of the ring road no -2 starting from the junction of the Goagan towards Gogaon/ Ashok Nagar up to over bridge of Telghani naka.</li> <li><b>iv.</b> Left side of the Railway track starting from over bridge of Telghani naka covering Gudiyari, Shrinagar, Shivanand Nagar, DRM Office , RVH Coloney, WRS colony upto Rail way Store Depo(RSD).</li> <li><b>v.</b> Left side of RSD including Khamtarai, Bhanpuri, Birgaon, Urkura, Urla Industrial Area up to the Municipal limit of Bilaspur road.</li> </ol> </li> <li>3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and residing within the territorial area detailed as under: <ol style="list-style-type: none"> <li><b>i.</b> Areas falling under the jurisdiction of Municipal Corporation of Raipur on the left hand side of NH-6 (G.E Road) starting from entry to Raipur Municipal Corporation area (from Kumhari Side) from Kharun River Bridge upto Tatibandh Chowk.</li> <li><b>ii.</b> Left side of the Ring road No-2 starting from Tatibandh Chowk up to connecting Gogaon covering Hirapur, Loha Bazar, Industrial Area Sondongari.</li> </ol> </li> </ol>
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		<p><b>iii.</b> Left side of the ring road no -2 starting from the junction of the Goagan towards Gogaon/ Ashok Nagar up to over bridge of Telghani naka.</p> <p><b>iv.</b> Left side of the Railway track starting from over bridge of Telghani naka covering Gudiyari, Shrinagar, Shivanand Nagar, DRM Office , RVH Coloney, WRS colony upto Rail way Store Depo(RSD).</p> <p><b>v.</b> Left side of RSD including Khamtarai, Bhanpuri, Birgaon, Urkura, Urla Industrial Area up to the Municipal limit of Bilaspur road.</p> <p>4. All cases that may be assigned under section 127 of the IT Act 1961.</p>
	<p>Income Tax Officer, Ward-Dhamtari Income tax office, Shankardan Road, Village-Haraftarai, Dhamtari 07722-241130</p>	<p>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial area of the Dhamtari District. And whose none of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.15 lakh.</p> <p>2. The directors of the companies mentioned at (1) above.</p> <p>3. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and whose principal place of business is within the territorial area of Dhamtari District.</p> <p>4. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and residing within the territorial area of Dhamtari District.</p> <p>5. All cases that may be assigned under section 127 of the IT Act 1961.</p>
	<p><b>Income Tax Officer, Ward-Kanker</b></p>	<p>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial area of the Kanker, Kondagaon and Narayanpur District. And whose none of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.15 lakh.</p> <p>2. The directors of the companies mentioned at (1) above.</p>

		<p>3. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and whose principal place of business is within the territorial area of the Kanker, Kondagaon and Narayanpur District.</p> <p>4. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and residing within the territorial area of the Kanker, Kondagaon and Narayanpur District.</p> <p>5. All cases that may be assigned under section 127 of the Income Tax Act,1961.</p>
	Income Tax Officer, Ward-Jagdalpur Kumarpara, Jagdalpur 07782-227355	<p>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial area of Bijapur, Sukma, Bastar and Dantewada District.</p> <p>And whose none of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.15 lakh.</p> <p>2. The directors of the companies mentioned at (1) above.</p> <p>3. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and whose principal place of business is within the territorial jurisdiction of the Bijapur, Sukma, Bastar and Dantewada District.</p> <p>4. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 2(1), Raipur and residing within the territorial area of Bijapur, Sukma, Bastar and Dantewada District.</p> <p>5. All cases that may be assigned under section 127 of the Income Tax Act,1961.</p>
Addl./Joint Commissioner of Income Tax, Range-III, New C.R Building, Civil Lines Raipur (C.G.)-492001	<b>Deputy/Assistant Commissioner of Income Tax, Circle-3(1), Raipur</b>	<p>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the following Assessing Officers of Range-3, Raipur</p> <ol style="list-style-type: none"> <li>1. ITO 3(1), Raipur</li> <li>2. ITO 3(2), Raipur</li> <li>3. ITO 3(3),Raipur</li> <li>4. ITO 3(4),Raipur</li> <li>5. ITO Mahasamund</li> </ol> <p>Whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.15 lakh.</p>

		<p>2. The directors of the companies mentioned at (1) above.</p> <p>3. All persons being other than companies deriving income from business or profession and whose principal place of business is within the territorial jurisdiction of the following Assessing Officers of Range-3, Raipur</p> <ol style="list-style-type: none"> <li>a. ITO 3(1), Raipur</li> <li>b. ITO 3(2), Raipur</li> <li>c. ITO 3(3), Raipur</li> <li>d. ITO 3(4), Raipur</li> <li>e. ITO Mahasamund</li> </ol> <p>And whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p> <p>4. All persons being other than companies deriving income from sources other than income from business or profession and residing within the territorial jurisdiction of the following Assessing Officers of Range-3, Raipur</p> <ol style="list-style-type: none"> <li>a. ITO 3(1), Raipur</li> <li>b. ITO 3(2), Raipur</li> <li>c. ITO 3(3), Raipur</li> <li>d. ITO 3(4), Raipur</li> <li>e. ITO Mahasamund</li> </ol> <p>And whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p> <p>5. All persons that may be assigned u/s 127 of the I.T. Act 1961.</p>
	<p><b>Income Tax Officer, Ward-3(1), Raipur</b></p>	<p>6. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the following Assessing Officers of Range-3, Raipur</p> <ol style="list-style-type: none"> <li>a. ITO 3(1), Raipur</li> <li>b. ITO 3(2), Raipur</li> <li>c. ITO 3(3), Raipur,</li> </ol>

d. ITO 3(4),Raipur

And whose none of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of Rs.15 lakh or less.

2. The directors of the companies mentioned at (1) above.
7. All cases of salaried employees of the State Government and Public Sector Unit wholly or partly owned by the State Government residing in Raipur district whose fifth letter of their PAN is from A to D.
8. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 3(1), Raipur and whose principal place of business is within the territorial area detailed as under:
  - i. Areas falling under the left side of G.E Road starting from Shastri Chowk, upto the Municipal Limit towards Arang passing through Bhagat singh chowk, Telibandha, Magneto Mall .
  - ii. Right side of the road starting from Sashtri Chowk upto Katchari Chowk.
  - iii. Right side of the road starting from Katchari Chowk passing through Jeevanbima Marg, Avantibai Chowk, over bridge of Mova upto the Municipal limit towards Balodabazar covering Daldalseoni, Saddu, Shankarnagar etc.
9. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 3(1),Raipur and residing within the territorial area detailed as under:
  - i. Areas falling under the left side of G.E Road starting from Shastri Chowk, upto the Municipal Limit towards Arang passing through Bhagat singh chowk, Telibandha, Magneto Mall .
  - ii. Right side of the road starting from Sashtri Chowk upto Katchari Chowk.

		<p><b>iii.</b> Right side of the road starting from Katchari Chowk passing through Jeevanbima Marg, Avantibai Chowk, over bridge of Mova upto the Municipal limit towards Balodabazar covering Daldalseoni, Saddu, Shankarnagar etc.</p> <p>10. All cases that may be assigned under section 127 of the IT Act 1961.</p> <p>11. All the Residual area of the Range-1, Raipur which is not assigned to any other ITO of Range-3, Raipur</p>
	<p><b>Income Tax Officer, Ward-3(2), Raipur</b></p>	<p>1. All cases of salaried employees of the Central Government Department and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>E to L</b>.</p> <p>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 3(1), Raipur and whose principal place of business is within the territorial area detailed as under:</p> <p><b>i.</b> Areas falling under the Right side of G.E Road starting from Ambedkar Statue opposit Collectarate upto the Municipal Limit towards Aarang passing through Bhagat singh chowk, Telibandha, 36 City Mall .</p> <p><b>ii.</b> Left side of the road starting from Ambedkar Statue opposite Collectorate up to Kali Mandir covering Raj Bhawan, Income tax Office.</p> <p><b>iii.</b> Left side of the road from Kali Mandir upto Kalibadi Chowk passing through Madhusudan Chowk</p> <p><b>iv.</b> Left side of the road starting from Kalibadi Chowk upto the Municipal Limit towards Abhanpur passing through Sidharth chowk, Pachpedi Naka, Lalpur etc.</p> <p>2. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 3(1),Raipur and residing within the territorial area detailed as under:</p> <p><b>i.</b> Areas falling under the Right side of G.E Road starting from Ambedkar Statue opposit</p>

		<p>Collectorate upto the Municipal Limit towards Aarang passing through Bhagat singh chowk, Telibandha, 36 City Mall .</p> <p><b>ii.</b> Left side of the road starting from Ambedkar Statue opposite Collectorate up to Kali Mandir covering Raj Bhawan, Income tax Office.</p> <p><b>iii.</b> Left side of the road from Kali Mandir upto Kalibadi Chowk passing through Madhusudan Chowk</p> <p><b>iv.</b> Left side of the road starting from Kalibadi Chowk upto the Municipal Limit towards Abhanpur passing through Sidharth chowk, Pachpedi Naka, Lalpur etc.</p> <p>3. All cases that may be assigned under section 127 of the IT Act 1961.</p>
	<p><b>Income Tax Officer, Ward-3(3), Raipur</b></p>	<p>1. All cases of salaried employees of the Central Government Department and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>M</b> to <b>Q</b>.</p> <p>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 3(1), Raipur and whose principal place of business is within the territorial area between Dhamtari narrow gauge track and Vishakhapatanam broad gauge railway track starting from Raipur Rail way station upto their intersection of Jeewanbima Marg (Pandri) covering Raman mandir ward, Timber Market, Devendra Nagar, Pandri Cloth Market, FCI Godown.</p> <p>3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 3(1),Raipur and residing within the territorial area between Dhamtari narrow gauge track and Vishakhapatanam broad gauge railway track starting from Raipur Rail way station upto their intersection of Jeewanbima Marg (Pandri) covering Raman mandir ward, Timber Market, Devendra Nagar, Pandri Cloth Market, FCI Godown.</p> <p>4. All cases that may be assigned under section 127 of the Income Tax Act, 1961.</p>

<p><b>Income Tax Officer, Ward-3(4), Raipur</b></p>	<ol style="list-style-type: none"> <li>1. All cases of salaried employees of the Central Government and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>R</b> to <b>Z</b>.</li> <li>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 3(1), Raipur and whose principal place of business is within the territorial area detailed as under: <ol style="list-style-type: none"> <li>i. Areas falling under the Right side of Road starting from Jaistambh Chowk upto Dhamtari Narrow gauge railway track passing through Durga College, Moudhapara, fafadih Chowk. <ol style="list-style-type: none"> <li>ii. Left side of the GE road starting from Jaistambh Chowk upto Shastri Chowk.</li> <li>iii. Left side of the road starting from Sashtri Chowk upto Katchari Chowk .</li> <li>iv. Left side of the road starting from Katchari Chowk passing through Jeevanbima Marg, upto Dhamtari Narrow gauge railway track at Pandri covering Pagaria Complex, Bus stand , Khalsa School,etc.</li> <li>v. Right side of the Dhamtari Narrow gauge railway track from Fafadih to Pandri.</li> </ol> </li> </ol> </li> <li>3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 3(1),Raipur and residing within the territorial area detailed as under: <ol style="list-style-type: none"> <li>i. Areas falling under the Right side of Road starting from Jaistambh Chowk upto Dhamtari Narrow gauge railway track passing through Durga College, Moudhapara, fafadih Chowk. <ol style="list-style-type: none"> <li>ii. Left side of the GE road starting from Jaistambh Chowk upto Shastri Chowk.</li> <li>iii. Left side of the road starting from Sashtri Chowk upto Katchari Chowk .</li> <li>iv. Left side of the road starting from Katchari Chowk passing through Jeevanbima Marg, upto Dhamtari Narrow gauge railway track at Pandri covering Pagaria Complex, Bus stand , Khalsa School,etc.</li> <li>v. Right side of the Dhamtari Narrow gauge railway track from Fafadih to Pandri.</li> </ol> </li> </ol> </li> <li>4. All cases that may be assigned under section 127 of the Income Tax Act, 1961.</li> </ol>
<p><b>Income Tax Officer, Ward-Mahasamund</b></p>	<ol style="list-style-type: none"> <li>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial area of Mahasamund District</li> </ol> <p>And whose none of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any</p>

		<p>subsequent F.Y shows total income /Loss of above Rs.15 lakh.</p> <p>2. The directors of the companies mentioned at (1) above.</p> <p>3. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 3(1), Raipur and whose principal place of business is within the territorial area of Mahasamund District</p> <p>4. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 3(1), Raipur and residing within the territorial area of Mahasamund District.</p> <p>5. All cases that may be assigned under section 127 of the Income Tax Act, 1961.</p>
Other Officers like CsIT(A), CsIT(Audit), etc.		

**Pr. CIT Charge:Pr.CIT-2, Raipur**

**City: Raipur**

Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Addl./Joint Commissioner of Income Tax, Range-IV, New C.R Building,	Dy./ Asstt. Commissioner of Income Tax- 4(1), Raipur	<p>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the following Assessing Officers of Range-4, Raipur</p> <p>1. ITO 4(1), Raipur</p> <p>2. ITO 4(2), Raipur</p> <p>3. ITO 4(3),Raipur,</p>

<p>Civil Lines</p> <p>Raipur (C.G.)- 492001</p>		<p>4. ITO 4(4),Raipur</p> <p>5. ITO 4(5),Raipur Whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.15 lakh.</p> <p>2. The directors of the companies mentioned at (1) above.</p> <p>3. All persons being other than companies deriving income from business or profession and whose principal place of business is within the territorial jurisdiction of the following Assessing Officers of Range-4, Raipur</p> <ol style="list-style-type: none"> <li>a. ITO 4(1), Raipur</li> <li>b. ITO 4(2), Raipur</li> <li>c. ITO 4(3),Raipur,</li> <li>d. ITO 4(4),Raipur</li> <li>e. ITO 4(5),Raipur</li> </ol> <p>And whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p> <p>4. All persons being other than companies deriving income from sources other than income from business or profession and residing within the territorial jurisdiction of the following Assessing Officers of Range-4, Raipur</p> <ol style="list-style-type: none"> <li>1. ITO 4(1), Raipur</li> <li>2. ITO 4(2), Raipur</li> <li>3. ITO 4(3),Raipur,</li> <li>4. ITO 4(4),Raipur</li> <li>5. ITO 4(5),Raipur</li> </ol> <p>And whose any one of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p>
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		<p>5. All persons that may be assigned u/s 127 of the Income Tax Act, 1961.</p> <p>6. All the Residual area of the Range-1, Raipur which is not assigned to any other ITO of Range-1, Raipur</p>
	<p>Income Tax Officer, 4(1), Raipur</p>	<p>1. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the following Assessing Officers of Range-4, Raipur</p> <ol style="list-style-type: none"> <li>a. ITO 4(1), Raipur</li> <li>b. ITO 4(2), Raipur</li> <li>c. ITO 4(3), Raipur,</li> <li>d. ITO 4(4), Raipur</li> <li>e. ITO 4(5), Raipur</li> </ol> <p>And whose none of the last three returns of income as on 1<sup>st</sup> April 2014 and as on 1<sup>st</sup> April of any subsequent F.Y shows total income /Loss of Rs.15 lakh or less.</p> <p>2. The directors of the companies mentioned at (1) above.</p> <p>3. All cases of salaried employees residing in Raipur district who are employed by the Bank, Insurance Companies and private salary falling under the jurisdiction of Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>A</b> to <b>D</b>.</p> <p>4. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 4(1), Raipur and whose principal place of business is within the territorial area detailed as under:</p> <ol style="list-style-type: none"> <li>i. Areas falling under the jurisdiction of Municipal Corporation of Raipur on the right hand side of NH-6 (G.E Road) starting from entry to Raipur Municipal Corporation area (from Kumhari Side) from Kharun River Bridge passing through Tatibandh Chowk, Ayurvedic College, Raj Kumar College, Vivekanand Ashram Chowk upto Amapara Chowk</li> <li>ii. Right side of the road starting from Amapara Chowk towards Lakhi nagar Chowk</li> </ol>

		<p>,Khusalpur road (Danteswari Temple) passing through pankaj garden Changorabhata Chowk crossing Ring road no -1.</p> <p><b>iii.</b> Right side of the road starting from Changorabhata Chowk crossing Ring road no -1, covering Changorabhata and Raipura upto the end of the Municipal limit.</p> <p>5. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 4(1),Raipur and residing within the territorial area detailed as under:</p> <p><b>i.</b> Areas falling under the jurisdiction of Municipal Corporation of Raipur on the right hand side of NH-6 (G.E Road) starting from entry to Raipur Municipal Corporation area (from Kumhari Side) from Kharun River Bridge passing through Tatibandh Chowk, Ayurvedic College, Raj Kumar College, Vivekanand Ashram Chowk upto Amapara Chowk</p> <p><b>ii.</b> Right side of the road starting from Amapara Chowk towards Lakhi nagar Chowk ,Khusalpur road (Danteswari Temple) passing through pankaj garden Changorabhata Chowk crossing Ring road no -1. <b>iii.</b> Right side of the road starting from Changorabhata Chowk crossing Ring road no -1, covering Changorabhata and Raipura upto the end of the Municipal limit.</p> <p>6. All cases that may be assigned under section 127 of the Income Tax Act, 1961.</p> <p>7. All the Residual area of the Range-1, Raipur which is not assigned to any other ITO of Range-1, Raipur</p>
	Income Tax Officer -4(2), Raipur	<p>1. All cases of salaried employees of the Central Government and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>E to H</b>.</p> <p>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 4(1), Raipur and whose principal place of business is within the territorial area detailed as under:</p> <p><b>i.</b> Areas falling under the Right side of Road starting from Jaistambh Chowk towards Malviya Road upto the Chikni Mandir.</p>

		<p><b>ii.</b> Right side of the road starting from Chikni Mandir in Malviya Road towards R.S.Shukla road passing through Chudi line , Petha line upto Tatyapara (Yashwant Gore Chowk) including Kamashipara , Nayapara.</p> <p><b>iii.</b> Right hand side of NH-6 (G.E Road) starting from Tatyapara (Yashwant Gore Chowk) upto Jaistambh Chowk passing through Sharda Chowk.</p> <p>3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 4(1),Raipur and residing within the territorial area detailed as under:</p> <p><b>i.</b> Areas falling under the Right side of Road starting from Jaistambh Chowk towards Malviya Road upto the Chikni Mandir.</p> <p><b>ii.</b> Right side of the road starting from Chikni Mandir in Malviya Road towards R.S.Shukla road passing through Chudi line, Petha line upto Tatyapara (Yashwant Gore Chowk) including Kamashipara , Nayapara.</p> <p><b>iii.</b> Right hand side of NH-6 (G.E Road) starting from Tatyapara (Yashwant Gore Chowk) upto Jaistambh Chowk passing through Sharda Chowk.</p> <p>4. All cases that may be assigned under section 127 of the Income Tax Act, 1961.</p>
	ITO 4(3), Raipur	<p>1. All cases of salaried employees of the Central Government and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>I to L</b>.</p> <p>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 4(1), Raipur and whose principal place of business is within the territorial area detailed as under:</p>

**i.** Areas falling under the left side of the road starting from Chikni Mandir in Malviya Road towards R.S.Shukla road passing through Chudi line , Petha line upto Tatyapara (Yashwant Gore Chowk)

**ii.** Left hand side of NH-6 (G.E Road) starting from Tatyapara (Yashwant Gore Chowk) upto Amapara Chowk passing through Azad Chowk.

**iii.** Left side of the road starting from Amapara Chowk towards Lakhi nagar Chowk

**iv.** Left side of the road starting from Lakhi nagar Chowk towards Budha Talab upto Sapre School, CSEB Office passing through Lily chowk , Aminpara Chowk, Sprots Complex.

**v.** Left side of the road starting from Sapre School, CSEB Office towards Chikni Mandir in Malviya Road passing through Kotwali police station.

3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 4(1),Raipur and residing within the territorial area detailed as under:

**i.** Areas falling under the left side of the road starting from Chikni Mandir in Malviya Road towards R.S.Shukla road passing through Chudi line , Petha line upto Tatyapara (Yashwant Gore Chowk)

**ii.** Left hand side of NH-6 (G.E Road) starting from Tatyapara (Yashwant Gore Chowk) upto Amapara Chowk passing through Azad Chowk

		<p><b>iii.</b> Left side of the road starting from Amapara Chowk towards Lakhi nagar Chowk</p> <p><b>iv.</b> Left side of the road starting from Lakhi nagar Chowk towards Budha Talab upto Sapre School, CSEB Office passing through Lily chowk , Aminpara Chowk, Sprots Complex.</p> <p><b>v.</b> Left side of the road starting from Sapre School, CSEB Office towards Chikni Mandir in Malviya Road passing through Kotwali police station.</p> <p>4. All cases that may be assigned under section 127 of the Income Tax Act, 1961.</p>
	<p>Income Tax Officer 4(4),Raipur</p>	<p>1. All cases of salaried employees of the Central Government and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>M to Q</b>.</p> <p>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 4(1), Raipur and whose principal place of business is within the territorial area detailed as under:</p> <p><b>i.</b> Areas falling under the Right side of Road starting from Jaistambh Chowk upto Ambedkar Statue opposite Collectarate passing through Shastri Chowk.</p> <p><b>ii.</b> Right side of the road starting from Ambedkar Statue opposite Collectorate up to Kali Mandir covering Raj Bhawan, Income tax Office.</p> <p><b>iii.</b> Right side of the road from Kali Mandir upto Kalibadi Chowk passing through Madhusudan Chowk</p> <p><b>iv.</b> Right side of the road from Kalibadi Chowk towards Malviya Road passing through Sapre School, CSEB Office upto Jaistambh Chowk.</p> <p>2. All persons being other than companies deriving income from sources other than income from</p>

		<p>business or profession and other than those assessable by DCIT/ACIT 4(1),Raipur and residing within the territorial area detailed as under:</p> <ul style="list-style-type: none"> <li><b>i.</b> Areas falling under the Right side of Road starting from Jaistambh Chowk upto Ambedkar Statue opposite Collectarate passing through Shastri Chowk.</li> <li><b>ii.</b> Right side of the road starting from Ambedkar Statue opposite Collectorate up to Kali Mandir covering Raj Bhawan, Income tax Office.</li> <li><b>iii.</b> Right side of the road from Kali Mandir upto Kalibadi Chowk passing through Madhusudan Chowk</li> <li><b>iv.</b> Right side of the road from Kalibadi Chowk towards Malviya Road passing through Sapre School, CSEB Office upto Jaistambh Chowk.</li> </ul> <p>3. All cases that may be assigned under section 127 of the Income Tax Act, 1961.</p>
	Income Tax Officer-4(5),Raipur	<ul style="list-style-type: none"> <li>1. All cases of salaried employees of the Central Government and Public Sector Unit wholly or partly owned by the Central Government residing in Raipur district whose <b>fifth letter</b> of the <b>PAN</b> is from <b>R to Z</b>.</li> <li>2. All persons being other than companies deriving income from business or profession and other than those assessable by DCIT/ACIT 4(1), Raipur and whose principal place of business is within the territorial area detailed as under: <ul style="list-style-type: none"> <li><b>i.</b> Areas falling under the Right side of Road starting from Lakhi nagar Chowk towards Budha Talab upto Sapre School, CSEB Office passing through Lily chowk , Aminpara Chowk, Sprots Complex.</li> <li><b>ii.</b> Right side of the road starting from Sapre School, CSEB Office towards Abhanpur passing through Kalibadi, Sidhartha Chowk, Pachpedi naka, MMI, Lalpur upto the end of Municipal area of Raipur</li> </ul> </li> </ul>

		<p><b>iii.</b> Right side of the road starting from Lakhi nagar Chowk towards, Khusalpur road (Danteswari Temple) passing through pankaj garden Changorabhata Chowk crossing Ring road no -1 including walfort city , Mathpurana, old Dhamtari road up to the end of Municipal area of Raipur.</p> <p>3. All persons being other than companies deriving income from sources other than income from business or profession and other than those assessable by DCIT/ACIT 3(1),Raipur and residing within the territorial area detailed as under:</p> <p><b>i.</b> Areas falling under the Right side of Road starting from Lakhi nagar Chowk towards Budha Talab upto Sapre School, CSEB Office passing through Lily chowk , Aminpara Chowk, Sprots Complex.</p> <p><b>ii.</b> Right side of the road starting from Sapre School, CSEB Office towards Abhanpur passing through Kalibadi, Sidhartha Chowk, Pachpedi naka, MMI, Lalpur upto the end of Municipal area of Raipur</p> <p><b>iii.</b> Right side of the road starting from Lakhi nagar Chowk towards, Khusalpur road (Danteswari Temple) passing through pankaj garden Changorabhata Chowk crossing Ring road no -1 including walfort city , Mathpurana, old Dhamtari road up to the end of Municipal area of Raipur.</p> <p>4. All cases that may be assigned under section 127 of the Income Tax Act, 1961.</p>
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<p>Addl./Joint Commissioner of Income Tax, Range-I, Aayakar Bhawan Civic Center, Bhilai (C.G.)- 490001  0788-2222465</p>	<p>Deputy Commissioner of Income Tax/ Assistant Commissioner of Income Tax-1(1), Bhilai</p>	<ol style="list-style-type: none"> <li>1. All cases [other than those assessable by the ITO-1(1), ITO-1(2), ITO-1(3), ITO-1(4) and ITO-1(5), Bhilai] of pensioners and salaried employees of SAIL - Bhilai Steel Plant whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss above Rs.10 lakhs;</li> <li>2. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the Assessing Officers of Range-1, Bhilai. viz. ITO-1(1), Bhilai; ITO-1(2), Bhilai; ITO-1(3), Bhilai; ITO-1(4), Bhilai and ITO-1(5), whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss above Rs. 15 lakhs and the Directors of such company.</li> <li>2. All persons being other than companies deriving income from business or profession and whose principal place of business is within the territorial jurisdiction of the following Assessing Officers of Range-1, Bhilai viz. ITO-1(1), Bhilai; ITO-1(2), Bhilai; ITO-1(3), Bhilai; ITO-1(4), Bhilai and ITO-1(5) and whose any one of the last three returns of income as on 1st April 2014 and as on 1st April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</li> <li>3. All persons being other than companies deriving income from sources other than income from business or profession and residing within the territorial jurisdiction of the Assessing Officers of Range-1, Bhilai viz. ITO-1(1), Bhilai; ITO-1(2), Bhilai; ITO-1(3), Bhilai; ITO-1(4), Bhilai and ITO-1(5) and whose any one of the last three returns of income as on 1st April 2014 and as on 1st April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</li> <li>4. All other cases assigned under section 127 of the Income-tax Act, 1961.</li> </ol>
	<p>Income Tax Officer-1(1), Bhilai  0788- 2222488</p>	<ol style="list-style-type: none"> <li>(1) All cases (other than those assessable by the DCIT-1/ACIT-1, Bhilai) of pensioners and salaried employees of Bhilai Steel Plant whose 5th letter of PAN having alphabet "A" and "B" and whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.10 lakhs;</li> <li>(2) All Non-Company cases [other than those assessable by the DCIT-1/ACIT-1, Bhilai], whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs, and whose total income includes – <ul style="list-style-type: none"> <li>➤ Income from House Property; and/or,</li> </ul> </li> </ol>

- Profit and Gains of business or profession; and/or,
- Capital gains; and/or,
- Income from other sources.

And whose principal place of business, fall within the territorial jurisdiction of :-

Durg Municipal Corporation :

Ward No.	Name of Ward
29	-- Hospital Ward
37	-- Azad Ward
38	-- Mill Para
39	-- Kachhari Ward
40	-- Surana College Ward
41	-- Kelabadi
42	-- Kasaridih (West)
43	-- Kasaridih (East)
44	-- Guru Ghasi Das Ward
45	-- Padmanabhpur (West)
46	-- Padmanabhpur (East)
47	-- Civil Lines (North)
48	-- Civil Lines (South)
49	-- Borsi (West)
50	-- Borsi (East)
51	-- Borsi (South)
52	-- Potiyakala (North)
53	-- Potiyakala (South)
54	-- Pulgaon

(3) All cases of Companies having principal place of business falling within the territorial jurisdiction of the Range-1, Bhilai, whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 15 lakhs, and the directors of such company.

		<p>(4) All other cases assigned under section 127 of the Income-tax Act, 1961. All the Residual Area of Range-1, Bhilai which is not assigned to any of the ITO.</p>																														
	<p>Income Tax Officer-1(2), Bhilai  0788- 2222455</p>	<p>(1) All cases (other than those assessable by the DCIT-1/ACIT-1, Bhilai) of pensioners and salaried employees of Bhilai Steel Plant whose 5th letter of PAN having alphabet "C" to "F" and whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.10 lakhs;</p> <p>(2) All Non-Company cases [other than those assessable by the DCIT-1/ACIT-1, Bhilai], whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs, and whose total income includes –</p> <ul style="list-style-type: none"> <li>➤ Income from House Property; and/or,</li> <li>➤ Profit and Gains of business or profession; and/or,</li> <li>➤ Capital gains; and/or,</li> <li>➤ Income from other sources.</li> </ul> <p>And whose principal place of business fall within the territorial jurisdiction of :-</p> <p>(i) Bhilai Municipal Corporation :</p> <table border="0"> <thead> <tr> <th style="text-align: left;">Ward No.</th> <th style="text-align: left;">Name of Ward</th> </tr> </thead> <tbody> <tr><td>37</td><td>-- Sector-1</td></tr> <tr><td>38</td><td>-- Sector-2 South</td></tr> <tr><td>39</td><td>-- Sector-2 East Ward</td></tr> <tr><td>40</td><td>-- Sector-2 West Ward</td></tr> <tr><td>41</td><td>-- Sector-3</td></tr> <tr><td>42</td><td>-- Sector-4 East</td></tr> <tr><td>43</td><td>-- Sector-4 West</td></tr> <tr><td>44</td><td>-- Sector-5 East</td></tr> <tr><td>45</td><td>-- Sector-5 West</td></tr> <tr><td>46</td><td>-- Sector-6 East</td></tr> <tr><td>47</td><td>-- Sector-6 Central</td></tr> <tr><td>48</td><td>-- Sector-6 West</td></tr> <tr><td>49</td><td>-- Sector-7 East</td></tr> <tr><td>50</td><td>-- Sector-7 West</td></tr> </tbody> </table>	Ward No.	Name of Ward	37	-- Sector-1	38	-- Sector-2 South	39	-- Sector-2 East Ward	40	-- Sector-2 West Ward	41	-- Sector-3	42	-- Sector-4 East	43	-- Sector-4 West	44	-- Sector-5 East	45	-- Sector-5 West	46	-- Sector-6 East	47	-- Sector-6 Central	48	-- Sector-6 West	49	-- Sector-7 East	50	-- Sector-7 West
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		<p>51 -- Sector-8  52 -- Sector-9  53 -- Sector-10  54 -- Ruwabandha Basti  55 -- Ruwabandha Sector  56 -- Shahid Koushal Yadav Nagar (North)  57 -- Shahid Koushal Yadav Nagar (South)  58 -- Risali Sector (North)  59 -- Risali Sector (South)  60 -- Maroda Sector Ward  61 -- Maroda Camp Mohari Matha  62 -- Maroda Station  63 -- Risali Basti  64 -- Nevai Batha  65 -- Dundera  66 -- Purena  67 -- Joratarai</p> <p>(ii) Balod district [Balod Tahsil, Daudi Lohara Tahsil, Gunderdehi Tahsil, Gurur Tahsil and Daundi Tahsil];</p> <p>(3) All other cases assigned under section 127 of the Income-tax Act, 1961.</p>
	<p>Income Tax Officer -1(3), Bhilai  0788-2222460</p>	<p>(1) All cases (other than those assessable by the DCIT-1/ACIT-1, Bhilai) of pensioners and salaried employees of Bhilai Steel Plant whose 5th letter of PAN having alphabet "G" to "L" and whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.10 lakhs;</p> <p>(2) All Non-Company cases [other than those assessable by the DCIT-1/ACIT-1, Bhilai], whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs, and whose total income includes –</p> <ul style="list-style-type: none"> <li>➤ Income from House Property; and/or,</li> <li>➤ Profit and Gains of business or profession; and/or,</li> </ul>

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	<p>Income Tax Officer -1(4), Bhilai</p> <p>0788-2222450</p>	<p>(1) All cases (other than those assessable by the DCIT-1/ACIT-1, Bhilai) of pensioners and salaried employees of Bhilai Steel Plant whose 5th letter of PAN having alphabet "M" to "Q" and whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.10 lakhs;</p> <p>(2) All Non-Company cases [other than those assessable by the DCIT-1/ACIT-1, Bhilai], whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs, and whose total income includes -</p>																												

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	<p>Income Tax Officer -1(5), Bhilai 0788-2222477</p>	<p>(1) All cases (other than those assessable by the DCIT-1/ACIT-1, Bhilai) of pensioners and salaried employees of Bhilai Steel Plant whose 5th letter of PAN having alphabet "R" to "Z" and whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.10 lakhs;</p> <p>(2) All Non-Company cases [other than those assessable by the DCIT-1/ACIT-1, Bhilai], whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent</p>

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<p>Addl./Joint Commissioner of Income Tax, Range-II, Civic Center,</p>	<p>Deputy Commissioner of Income Tax/Assistant Commissioner of Income</p>	<p>1. All cases [other than those assessable by the a. ITO-2(1), Bhilai; b. ITO-2(2), Bhilai; c. ITO-2(1), Rajnandgaon; d. ITO-2(2), Rajnandgaon and e. ITO, Kawardha] of pensioners and salaried employees of:-</p>																								

<p>Bhilai (C.G.)- 490001</p>	<p>Tax-2(1), Bhilai</p>	<p>(i) Central and State Government of Durg, Balod, Rajnandgaon, Bemetara and Kawardha Districts;</p> <p>(ii) Other Institutions/Employers (other than SAIL – Bhilai Steel Plant) of Durg, Balod, Rajnandgaon, Bemetara and Kawardha Districts; AND</p> <p>Whose any one of the last three returns of income as on 1st April 2014 and as on 1st April of any subsequent F.Y shows total income/loss above Rs.10 lakhs;</p> <p>2. All persons being companies registered under the Companies Act, 1956 and having their registered office falling within the territorial jurisdiction of the Assessing Officers of Range-2, Bhilai. viz. ITO-2(1), Bhilai; ITO-2(2), Bhilai; ITO-2(1), Rajnandgaon; ITO-2(2), Rajnandgaon and ITO, Kawardha, whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss above Rs. 15 lakhs and the Directors of such company.</p> <p>3. All persons being other than companies deriving income from business or profession and whose principal place of business is within the territorial jurisdiction of the following Assessing Officers of Range-2, Bhilai viz. ITO-2(1), Bhilai; ITO-2(2), Bhilai; ITO-2(1), Rajnandgaon; ITO-2(2), Rajnandgaon and ITO, Kawardha and whose any one of the last three returns of income as on 1st April 2014 and as on 1st April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p> <p>4. All persons being other than companies deriving income from sources, other than income from business or profession, and residing within the territorial jurisdiction of the following Assessing Officers of Range-2, Bhilai viz. ITO-2(1), Bhilai; ITO-2(2), Bhilai; ITO-2(1), Rajnandgaon; ITO-2(2), Rajnandgaon and ITO, Kawardha and whose any one of the last three returns of income as on 1st April 2014 and as on 1st April of any subsequent F.Y shows total income /Loss of above Rs.10 lakh.</p> <p>5. All other cases assigned under section 127 of the Income-tax Act, 1961.</p>
	<p>Income Tax Officer-2(1), Bhilai</p>	<p>(1) All cases (other than those assessable by the DCIT-2/ACIT-2, Bhilai) of pensioners and salaried employees of State Government of Durg and Balod Districts whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.10 lakhs;</p>

(2) All non-company cases (other than those assessable by the DCIT-2/ACIT-2, Bhilai) whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs, and whose total income includes –

- Income from House Property; and or,
- Profit and Gains of business or profession; and or,
- Capital gains; and/or,
- Income from other sources.

And whose principal place of business/registered office/residence, as the case may be, fall within the territorial jurisdiction of :-

(i) Durg Municipal Corporation :

Ward No.      Name of Ward

14	--	Sikola Bhata
15	--	Sikola Basti (South)
16	--	Sikola Basti (North)
17	--	Audyogik Nagar
18	--	Audyogik Nagar (South)
19	--	Shahid Bhagat Singh Ward (South)
20	--	Shahid Bhagat Singh Ward (North)
21	--	Titurdih
22	--	Station Para
23	--	Deepak Nagar
24	--	Amdi Mandir Ward
25	--	Gayatri Mandir Ward
26	--	Santra Badi
27	--	Polsay Para
28	--	Pachri Para
55	--	Baghera
56	--	Urla
57	--	Katul Bod (East)
58	--	Katul Bod (West)

		<p>(ii) Durg Tahsil, excluding the Wards of Durg Municipal Corporation area, specifically assigned to Range-1, Bhilai, and Bhilai Municipal Corporation;</p> <p>(iii) Dhamda Tahsil of Durg District.</p> <p>(3) All cases of Companies having registered office or principal place of business falling within the territorial jurisdiction of the ITO-2(1), Bhilai and ITO-2(2), Bhilai, whose Return of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.15 lakhs, and the directors of such company.</p> <p>(4) All other cases assigned under section 127 of the Income-tax Act, 1961.</p> <p>(5) All the Residual Area of Range-2, Bhilai which is not assigned to any of the ITO.</p>								
	<p>Income Tax Officer-2(2), Bhilai</p>	<p>(1) All cases (other than those assessable by the DCIT-2/ACIT-2, Bhilai) of pensioners and salaried employees of Other Institutions/Employers excepting that of State and Central Government offices of Durg and Balod Districts, whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs;</p> <p>(2) All non-company cases (other than those assessable by the DCIT-2/ACIT-2, Bhilai) whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs, and whose total income includes –</p> <ul style="list-style-type: none"> <li>➤ Income from House Property; and or,</li> <li>➤ Profit and Gains of business or profession; and or,</li> <li>➤ Capital gains; and/or,</li> <li>➤ Income from other sources.</li> </ul> <p>And whose principal place of business/registered office/residence, as the case may be, fall within the territorial jurisdiction of :-</p> <p>(i) Durg Municipal Corporation :</p> <table border="0" style="margin-left: 40px;"> <thead> <tr> <th style="text-align: left;">Ward No.</th> <th style="text-align: left;">Name of Ward</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">1</td> <td>-- Naya Para</td> </tr> <tr> <td style="text-align: center;">2</td> <td>-- Rajeev Nagar</td> </tr> <tr> <td style="text-align: center;">3</td> <td>-- Math Para (South)</td> </tr> </tbody> </table>	Ward No.	Name of Ward	1	-- Naya Para	2	-- Rajeev Nagar	3	-- Math Para (South)
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1	-- Naya Para									
2	-- Rajeev Nagar									
3	-- Math Para (South)									

		<p>4 -- Math Para (North)  5 -- Marar Para  6 -- Thethwar Para  7 -- Killa Mandir Ward  8 -- Takiya Para  9 -- Swami Vivekanand Ward  10 -- Shanker Nagar (West)  11 -- Shanker Nagar (East)  12 -- Mohan Nagar (West)  13 -- Mohan Nagar (East)  30 -- Tamer Para  31 -- Apapura  32 -- Bramhan Para  33 -- Chandi Mandir Ward  34 -- Shiv Para  35 -- Ramdeo Mandir Ward  36 -- Ganj Para</p> <p>(3) All other cases assigned under section 127 of the Income-tax Act, 1961.</p>
	<p>Income Tax Officer -1, Aayakar Bhawan, Raipur Naka, Rajnandgaon.  07744-223429</p>	<p>(1) All cases (other than those assessable by the DCIT-2/ACIT-2 Bhilai) of pensioners and salaried employees whose 5th letter of PAN having alphabet "N" to "Z" and whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.10 lakhs;</p> <p>(2) All non-company cases (other than those assessable by the DCIT-2/ACIT-2, Bhilai) whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs, and whose total income includes –</p> <ul style="list-style-type: none"> <li>➤ Income from House Property; and or,</li> <li>➤ Profit and Gains of business or profession; and or,</li> <li>➤ Capital gains; and/or,</li> <li>➤ Income from other sources.</li> </ul>

And whose principal place of business fall within the territorial jurisdiction of :-

(i) Rajnandgaon Municipal Corporation :

Ward No.	Name of Ward
3	-- Chikhli
9	-- Dr. Rajendra Prasad Ward
10	-- Station Para
11	-- Dr. Bhimrao Ambedkar Ward
12	-- Gauri Nagar Ward
13	-- Balram Das Ward
23	-- Rani Surya Mukhi Ward
24	-- Netaji Subhash Ward
25	-- Bhagat Singh Ward
26	-- Tilak Ward
27	-- Kailash Ward
28	-- Kanhar Puri Ward
29	-- Sanjay Ward
30	-- Vivekanand Ward
31	-- Mahaveer Ward
32	-- Azad Ward
33	-- Digvijay Ward
34	-- Hiramoti Ward
35	-- Guru Ghasidas Ward
42	-- Nandai Ward
43	-- Lakholi Ward
44	-- Rani Jot Kunwar Bai Ward

(ii) Dongargaon, Ambagarh Chowki, Manpur, Mohala and Churiya Tahsils of Rajnandgaon District.

(3) All cases of Companies having registered office or principal place of business falling within the territorial jurisdiction of the ITO-2(1), Rajnandgaon and ITO-2(2), Rajnandgaon, whose Return of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total

		<p>income/loss upto Rs. 15 lakhs, and the directors of such company.</p> <p>(4) All other cases assigned under section 127 of the Income-tax Act, 1961.</p> <p>(1) All cases (other than those assessable by the DCIT-2/ACIT-2 Bhilai) of pensioners and salaried employees whose 5th letter of PAN having alphabet "A" to "M" and whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.10 lakhs;</p> <p>(2) All non-company cases (other than those assessable by the DCIT-2/ACIT-2, Bhilai) whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs, and whose total income includes –</p> <ul style="list-style-type: none"> <li>➤ Income from House Property; and or,</li> <li>➤ Profit and Gains of business or profession; and or,</li> <li>➤ Capital gains; and/or,</li> <li>➤ Income from other sources.</li> </ul> <p>And whose principal place of business/registered office/residence, as the case may be, fall within the territorial jurisdiction of :-</p> <p>(i) Rajnandgaon Municipal Corporation :</p> <table border="0"> <thead> <tr> <th style="text-align: left;">Ward No.</th> <th style="text-align: left;">Name of Ward</th> </tr> </thead> <tbody> <tr><td>1</td><td>-- Bajrang Ward</td></tr> <tr><td>2</td><td>-- Padum Lal Punna Lal Baxi Ward</td></tr> <tr><td>4</td><td>-- Maharani Laxmi Bai Ward</td></tr> <tr><td>5</td><td>-- Motipur Ward</td></tr> <tr><td>6</td><td>-- Mahatma Budha Ward</td></tr> <tr><td>7</td><td>-- Madhava Muktibodh Ward</td></tr> <tr><td>8</td><td>-- Mahatma Gandhi Ward</td></tr> <tr><td>14</td><td>-- Dr. Baldev Prasad Mishra Ward</td></tr> <tr><td>15</td><td>-- Thakur Pyarelal Singh Ward</td></tr> <tr><td>16</td><td>-- Tulsipur Ward</td></tr> <tr><td>17</td><td>-- Lal Bahadur Shastri Ward</td></tr> </tbody> </table>	Ward No.	Name of Ward	1	-- Bajrang Ward	2	-- Padum Lal Punna Lal Baxi Ward	4	-- Maharani Laxmi Bai Ward	5	-- Motipur Ward	6	-- Mahatma Budha Ward	7	-- Madhava Muktibodh Ward	8	-- Mahatma Gandhi Ward	14	-- Dr. Baldev Prasad Mishra Ward	15	-- Thakur Pyarelal Singh Ward	16	-- Tulsipur Ward	17	-- Lal Bahadur Shastri Ward
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	<p>Income Tax Officer -2, Aayakar Bhawan, Raipur Naka, Rajnandgaon.  07744- 223430</p>																									

		<p>18 -- Ravidas Ward  19 -- Ramkrishna Ward  20 -- Guru Govind Singh Ward  21 -- Shitla Mata Ward  22 -- Sarweswar Das Ward  36 -- Jhulelal Ward  37 -- Durga Devi Ward  38 -- Rajeev Ward  39 -- Kaurin Bhata Ward  40 -- Basant Pur Ward  41 -- Indira Ward  45 -- Shivnath Ward</p> <p>(ii) Rajnandgaon Tahsil (except Municipal area), Dongargarh, Khairagarh and Chhuikhadan Tahsils of Rajnandgaon District.</p> <p>(3) All other cases assigned under section 127 of the Income-tax Act, 1961.</p>
	<p>Income Tax Officer,  Kawardha  [New Ward]</p>	<p>(1) All cases [other than those assessable by the DCIT-2/ACIT-2, Bhilai] of pensioners and salaried employees of Bemetara and Kawardha Districts, whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs.10 lakhs;</p> <p>(2) All non-company cases (other than those assessable by the DCIT-2/ACIT-2, Bhilai) whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 10 lakhs, and whose total income includes –</p> <ul style="list-style-type: none"> <li>➤ Income from House Property; and or,</li> <li>➤ Profit and Gains of business or profession; and or,</li> <li>➤ Capital gains; and/or,</li> <li>➤ Income from other sources.</li> </ul> <p>And whose principal place of business/registered office/residence, as the case may be, fall within</p>

		<p>the territorial jurisdiction of Kawardha and Bemetara Districts.</p> <p>(3) All cases of Companies having registered office or principal place of business falling within the territorial jurisdiction of the ITO-Kawardha. whose any one of the last three Returns of Income as on 1st April, 2014 or as on 1st April of any subsequent financial year shows total income/loss upto Rs. 15 lakhs, and the directors of such company.</p> <p>(4) All other cases assigned under section 127 of the Income-tax Act, 1961.</p>
<b>Pr. CIT Charge:Pr.CIT, Bilaspur</b>		
<b>City: Bilaspur</b>		
Range (Designation of JCIT/Addl. CIT & his Office Address & Landline Number)	Ward/Circle (Designation of ITO/AC/DC & his Office Address & Landline Number)	AO Wise Jurisdiction
Addl./Joint Commissioner of Income Tax, Range-1 Income tax office, Vyapar Vihar, Bilaspur	Deputy Commissioner of Income Tax/ Assistant Commissioner of Income Circle 1(1), Bilaspur	<p>(i) All Limited Companies having registered office located within the territorial jurisdiction of ITO-1(1), Bilaspur, ITO-1(2), Bilaspur, ITO-1, Raigarh, ITO-2, Raigarh &amp; ITO-3, Raigarh and having Income/Loss above Rs 15 Lakhs.</p> <p>(ii) All Directors and Managing Directors of such companies specified at item (i) above.</p> <p>(iii) All persons (other than limited companies) within the territorial jurisdiction of the following officers :-</p> <p>(a) Income Tax Officer – 1(1), Bilaspur  (b) Income Tax Officer – 1(2), Bilaspur  (c) Income Tax Officer-1, Raigarh  (d) Income Tax Officer-2, Raigarh  (e) Income Tax Officer-3, Raigarh</p> <p>Whose returns of income as on 1<sup>st</sup> April, 2013 and as on 1<sup>st</sup> April of any subsequent financial year shows total income/loss of above Rs. 10 lakhs or whose last assessed income/loss as on the first day of the financial year is of above Rs. 10 lakhs.</p> <p>(iv) All cases of pensioners and salaried employees upto income of above Rs 10 lakhs falling within</p>

		<p>the territorial jurisdiction of :-</p> <p>(a). ITO-1(1),Bilaspur and ITO-1(2), Bilaspur</p> <p>(b). ITO-1, Raigarh, ITO-2, Raigarh and ITO-3, Raigarh</p> <p>(v) All persons whose cases may be assigned u/s 127 of the Act.</p>
	Income Tax Officer-1(1), Bilaspur	<p>(i). All the persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the Bilaspur Municipal Ward Nos. 16,21,26,27,28,29,30,31,32,34 &amp; 35 of the Municipal Area of Bilaspur and whose total income includes:-</p> <p>(a) Income from House Property and/or;</p> <p>(b) Profit and Gains of Business or profession and/or;</p> <p>(c) Capital gains and/or;</p> <p>(d) Income from other sources.</p> <p>(ii) All Limited Companies having registered office located within the territorial jurisdiction of ITO-1(1), Bilaspur &amp; ITO-1(2), Bilaspur and having Income/Loss upto Rs 15 Lakhs.</p> <p>(iii) (iv)All Directors and Managing Directors of such companies specified at item (iii) above.</p> <p>(iv) All cases of pensioners and salaried employees of Bilaspur District receiving salary/pension from South Eastern central railways &amp; NTPC (other that those assessable by DCIT/ACIT, Circle-1(1), Bilaspur) and private salaried employees falling within the jurisdiction at (i) above.</p> <p>(v) All persons whose cases may be assigned u/s 127 of the Act.</p>
	Income Tax Officer-1(2), Bilaspur	<p>(i). All the persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the Bilaspur Municipal Ward Nos 1,2,3,4,5,6,7,8,9,11,12,14,15,17,18,19,20,33,36, 37,38, 39,40,41,42,43,44,60,61,62,63,64,65, &amp; 66 of the Municipal Area of Bilaspur and whose total income includes:-</p> <p>(a) Income from House Property and/or;</p> <p>(b) Profit and Gains of Business or profession and/or;</p> <p>(c) Capital gains and/or;</p> <p>(d) Income from other sources.</p> <p>(ii)All cases of pensioners and salaried employees of Bilaspur District receiving salary/pension from SECL &amp; State/Central Govt employees (other that those assessable by DCIT/ACIT, Circle-1(1), Bilaspur) and private salaried employees falling within the jurisdiction at (i) above.</p> <p>(iii). All persons whose cases may be assigned u/s 127 of the Act.</p>

<p>Income Tax Officer -1, Aayakar Bhawan, Chakradhar Nagar, Raigarh. 7762-325040</p>	<p>(i)All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the Municipal limit of Raigarh town and within the area on the left side of the main road passing through Kotra Road railway crossing, Kotra Road Thana, Sattigudi Chowk, Ghadi Chowk, Handi Chowk, Hatri Chowk, Gaddi Chowk, Subhash Chowk, Ramniwas Talkies Chowk, Gaurav Path (FCI Godown Road) &amp; Kabir Chowk and except those assessed by ACIT/DCIT-1(1), Bilaspur and ITO-3, Raigarh and whose total income includes: (a) Income from House Property and/or; (b) Profit and Gains of Business or profession and/or; (c) Capital gains and/or; (d) Income from other sources. (ii) All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the area outside the municipal limit of Raigarh but falling within the Raigarh Tehsil and Tamnar Tehsil except those assessed by ACIT/DCIT-1(1), Bilaspur and ITO-3, Raigarh and whose total income includes :- (1). Income from House property and/or; (2). Profit and Gains of Business or profession and/or; (3). Capital Gains and/or; (4). Income from other sources. (iii)All Limited Companies having registered office located within the territory of Raigarh and Jashpur districts and having Income/Loss upto Rs 15 Lakhs. (iv)All Directors and Managing Directors of such companies specified at item (iii) above. (v)All cases of pensioners and salaried employees falling within the jurisdiction at (i) &amp; (ii) above (vi)All persons whose cases may be assigned u/s 127 of the Act.</p>
<p>Income Tax Officer - 2, Aayakar Bhawan, Chakradhar Nagar, Raigarh. 7762-325040</p>	<p>(i)All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the District of Jashpur and the tehsils of Kharsia, Dharamjaygarh, Gharghora and Lailunga and except those assessed by ACIT/DCIT-1(1), Bilaspur and ITO-1, Raigarh and whose total income includes: (a) Income from House Property and/or; (b) Profit and Gains of Business or profession and/or; (c) Capital gains and/or; (d) Income from other sources. (ii) All cases of pensioners and salaried employees falling within the jurisdiction at (i) above (iii)All persons whose cases may be assigned u/s 127 of the Act.</p>

	<p>Income Tax Officer - 3, Aayakar Bhawan, Chakradhar Nagar, Raigarh. 7762-325040</p>	<p>(i)All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the Municipal limit of Raigarh town and within the area on the right side of the main road passing through Kotra Road railway crossing, Kotra Road Thana, Sattigudi Chowk, Ghadi Chowk, Handi Chowk, Hatri Chowk, Gaddi Chowk, Subhash Chowk, Ramniwas Talkies Chowk, Gaurav Path (FCI Godown Road) &amp; Kabir Chowk and except those assessed by ACIT/DCIT-1(1), Bilaspur and ITO-1, Raigarh and whose total income includes:</p> <p>(a) Income from House Property and/or;</p> <p>(b) Profit and Gains of Business or profession and/or;</p> <p>(c) Capital gains and/or;</p> <p>(d) Income from other sources.</p> <p>(ii) All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the area of Tehsils of Pussore, Sarangarh and Baramkela except those assessed by ACIT/DCIT-1(1), Bilaspur and ITO-1, Raigarh and whose total income includes :-</p> <p>(1). Income from House property and/or;</p> <p>(2). Profit and Gains of Business or profession and/or;</p> <p>(3). Capital Gains and/or;</p> <p>(4). Income from other sources.</p> <p>(iii)All cases of pensioners and salaried employees falling within the jurisdiction at (i) &amp; (ii) above</p> <p>(iv)All persons whose cases may be assigned u/s 127 of the Act.</p>
<p>Addl./Joint Commissioner of Income Tax, Range-2 Income tax office, Vyapar Vihar, Bilaspur</p>	<p>Deputy Commissioner of Income Tax/ Assistant Commissioner of Income Circle- 2(1), Bilaspur</p>	<p>(i)All Limited Companies having registered office located within the territorial jurisdiction of ITO-2(1), Bilaspur, ITO-2(2), Bilaspur, ITO-2(3), Bilaspur, ITO-Janjgir Champa &amp; ITO- Manendragarh and having Income/Loss above Rs 15 Lakhs.</p> <p>(ii)All Directors and Managing Directors of such companies specified at item (i) above.</p> <p>(iii) All persons (other than limited companies) within the territorial jurisdiction of the following officers :-</p> <p>(a) Income Tax Officer - 2(1), Bilaspur</p> <p>(b) Income Tax Officer - 2(2), Bilaspur</p> <p>(c) Income Tax Officer - 2(3), Bilaspur</p> <p>(d) Income Tax Officer- Janjgir Champa</p> <p>(e) Income Tax Officer- Manendragarh</p> <p>Whose returns of income as on 1<sup>st</sup> April, 2013 and as on 1<sup>st</sup> April of any subsequent financial year shows total income/loss of above Rs. 10 lakhs or whose last assessed income/loss as on the first</p>

		<p>day of the financial year is of above Rs. 10 lakhs.</p> <p>(iv) All cases of Public Charitable/religious Trust claiming exemption u/s 10(22), 10(23C) and section 11, 12 and 13 of the Income Tax Act, 1961 and falling within the territorial jurisdiction of :-</p> <p>(a) Addl./JCIT, Range-1, Bilaspur</p> <p>(b) Addl./JCIT, Range-2, Bilaspur</p> <p>(v). All cases of pensioners and salaried employees having income of above Rs. 10 lakhs and falling within the territorial jurisdiction of :-</p> <p>(a) Income Tax Officer - 2(1), Bilaspur</p> <p>(b) Income Tax Officer - 2(2), Bilaspur</p> <p>(c) Income Tax Officer - 2(3), Bilaspur</p> <p>(d) Income Tax Officer- Janjgir Champa</p> <p>(e) Income Tax Officer- Manendragarh</p> <p>(vi). All persons whose cases may be assigned u/s 127 of the Act.</p>
	Income Tax Officer - 2(1), Bilaspur	<p>(i)All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the territorial jurisdiction of Bilha, Sargaon, Tifra, Sirgittin, Yadunandan Nagar, Masturi, Jairam Nagar, Ratanpur, Seepat, Pandhi, Mopka, Rajkishore Nagar, Lingiyadih and all other areas of Bilaspur District which do not fall within the Municipal limits of Bilaspur town and not assessable by any other assessing officer except those assessed by ACIT/DCIT-2(1), Bilaspur and whose total income includes:</p> <p>(a) Income from House Property and/or;</p> <p>(b) Profit and Gains of Business or profession and/or;</p> <p>(c) Capital gains and/or;</p> <p>(d) Income from other sources.</p> <p>(ii) All Limited Companies having registered office located within the territorial jurisdiction of ITO-2(1), Bilaspur, ITO-2(2), Bilaspur &amp; ITO-2(3), Bilaspur and having Income/Loss upto Rs 15 Lakhs.</p> <p>(iii)All Directors and Managing Directors of such companies specified at item (ii) above.</p> <p>(iv)All persons whose cases may be assigned u/s 127 of the Act.</p>
	Income Tax Officer - 2(2), Bilaspur	<p>(i)All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the territorial jurisdiction of Mungeli, Lormi, Takhatpur, Belgahana, Koni, Pendra Road, Kargi Road, Kota, Ganiyari, Sakri, Uslapur except those assessed by ACIT/DCIT-2(1), Bilaspur and whose total income includes:</p> <p>(a) Income from House Property and/or;</p>

		<p>(b) Profit and Gains of Business or profession and/or;  (c) Capital gains and/or;  (d) Income from other sources.  (ii) All cases of pensioners and salaried employees of District of Mungeli.  (iii) All persons whose cases may be assigned u/s 127 of the Act.</p>
Income Tax Officer - 2(3), Bilaspur		<p>(i). All the persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the Bilaspur Municipal Ward Nos 10,13,22,23,24,25,45,46,47,48,49,50,51,52,53,54,55,56, 57,58 and 59 of the Municipal Area of Bilaspur and whose total income includes:-  (a) Income from House Property and/or;  (b) Profit and Gains of Business or profession and/or;  (c) Capital gains and/or;  (d) Income from other sources.  (ii) All cases of private salaried employees falling within the jurisdiction of Bilaspur district.  (iii). All persons whose cases may be assigned u/s 127 of the Act.</p>
Income Tax Officer – Janjgir Champa		<p>(i). All persons (other than companies and other than those assessable by any other Assessing Officers) who fall within the territorial jurisdiction of Janjgir-Champa District and whose total income includes  (1). Income from House property and/or;  (2). Profit and Gains of Business or profession and/or;  (3). Capital Gains and/or;  (4). Income from other sources.  (ii) All Limited Companies having registered office located within the territorial jurisdiction of Districts of Janjgir-Champa and having Income/Loss upto Rs 15 Lakhs.  (iii) All Directors and Managing Directors of such companies specified at item (ii) above.  (iv). All cases of pensioners and salaried employees falling within the jurisdiction at (i) above.  (v). All persons whose cases may be assigned u/s 127 of the Act.</p>
Income Tax Officer – Manendragarh		<p>(i). All persons (other than companies and other than those assessable by any other Assessing Officers) who fall within the territorial jurisdiction of Korea District and whose total income includes  (1). Income from House property and/or;  (2). Profit and Gains of Business or profession and/or;  (3). Capital Gains and/or;</p>

		<p>(4). Income from other sources.</p> <p>(ii) All Limited Companies having registered office located within the territorial jurisdiction of Districts of Korea District and having Income/Loss upto Rs 15 Lakhs.</p> <p>(iii) All Directors and Managing Directors of such companies specified at item (ii) above.</p> <p>(iv). All cases of pensioners and salaried employees falling within the jurisdiction at (i) above.</p> <p>(v) All persons whose cases may be assigned u/s 127 of the Act.</p>
<p>Addl./Joint Commissioner of Income Tax, Range- Korba Mahanadi Complex, Niharika Road, Korba</p>	<p>Deputy Commissioner of Income Tax/ Assistant Commissioner of Income Tax - Korba</p>	<p>(i) All Limited Companies having registered office located within the territorial jurisdiction of ITO-1, Korba, ITO-2, Korba, ITO-3, Korba, ITO-1, Ambikapur &amp; ITO-2, Ambikapur and having Income/Loss above Rs 15 Lakhs.</p> <p>(ii) All Directors and Managing Directors of such companies specified at item (i) above.</p> <p>(iii) All persons (other than limited companies) within the territorial jurisdiction of the following officers :-</p> <p>(a) Income Tax Officer - 1, Korba</p> <p>(b) Income Tax Officer - 2, Korba</p> <p>(c) Income Tax Officer - 3, Korba</p> <p>(d) Income Tax Officer- 1, Ambikapur</p> <p>(e) Income Tax Officer- 2, Ambikapur</p> <p>Whose returns of income as on 1<sup>st</sup> April, 2013 and as on 1<sup>st</sup> April of any subsequent financial year shows total income/loss of above Rs. 10 lakhs or whose last assessed income/loss as on the first day of the financial year is of above Rs. 10 lakhs.</p> <p>(iv) All cases of Public Charitable/religious Trust claiming exemption u/s 10(22), 10(23C) and section 11, 12 and 13 of the Income Tax Act, 1961 and falling within the territorial jurisdiction of :-</p> <p>(a) Income Tax Officer - 1, Korba</p> <p>(b) Income Tax Officer - 2, Korba</p> <p>(c) Income Tax Officer - 3, Korba</p> <p>(d) Income Tax Officer- 1, Ambikapur</p> <p>(e) Income Tax Officer- 2, Ambikapur</p> <p>(v). All cases of pensioners and salaried employees having income of above Rs. 10 lakhs and falling within the territorial jurisdiction of :-</p> <p>(a) Income Tax Officer - 1, Korba</p> <p>(b) Income Tax Officer - 2, Korba</p> <p>(c) Income Tax Officer - 3, Korba</p> <p>(d) Income Tax Officer- 1, Ambikapur</p>

		(e) Income Tax Officer- 2, Ambikapur (vi). All persons whose cases may be assigned u/s 127 of the Act.
	ITO-1-Korba	(i)All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the area of Korba Tehsil except the municipal wards no 3,4,5,6,8,15,16,17,29,30,31,32,33,34 of Korba town except those assessed by ACIT/DCIT-Korba and whose total income includes: (a) Income from House Property and/or; (b) Profit and Gains of Business or profession and/or; (c) Capital gains and/or; (d) Income from other sources. (ii) All Limited Companies having registered office located within the territorial jurisdiction of ITO-1, Korba, ITO-2, Korba & ITO-3, Korba and having Income/Loss upto Rs 15 Lakhs. (iii)All Directors and Managing Directors of such companies specified at item (ii) above. (ii) All cases of pensioners and salaried employees of Korba District receiving salary/pension from BALCO & CSEB (other that those assessable by DCIT/ACIT, Circle-Korba) and private salaried employees falling within the jurisdiction at (i) above. (v)All persons whose cases may be assigned u/s 127 of the Act.
	ITO-2, Korba	(i)All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the municipal wards no 3,4,5,6,8,15,16,17 of Korba town and Tehsil of Katghora except those assessed by ACIT/DCIT-Korba and ITO-1, Korba and whose total income includes: (a) Income from House Property and/or; (b) Profit and Gains of Business or profession and/or; (c) Capital gains and/or; (d) Income from other sources. (ii) All cases of pensioners and salaried employees of Korba District receiving salary/pension from State Govt & NTPC (other that those assessable by DCIT/ACIT, Circle-Korba) and private salaried employees falling within the jurisdiction at (i) above. (iii)All persons whose cases may be assigned u/s 127 of the Act.
	ITO-3, Korba	(i)All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the municipal wards no 29,30,31,32,33 & 34 of Korba town and Tehsil of Kartala & Pali, Urga Nagar Panchayat except those assessed by ACIT/DCIT-Korba and ITO-1, Korba

		<p>and whose total income includes:</p> <p>(a) Income from House Property and/or;</p> <p>(b) Profit and Gains of Business or profession and/or;</p> <p>(c) Capital gains and/or;</p> <p>(d) Income from other sources.</p> <p>(ii) All cases of pensioners and salaried employees of Korba District receiving salary/pension from Central Govt &amp; SECL (other than those assessable by DCIT/ACIT, Circle-Korba) and private salaried employees falling within the jurisdiction at (i) above.</p> <p>(iii) All persons whose cases may be assigned u/s 127 of the Act.</p>
	<p>ITO-1, Ambikapur Income tax office, Kharasiya Road, near Ambika petro Pump, Ambikapur, Dist- Sarguja. 8856-233032</p>	<p>(i) All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the municipal wards no 1,2,3,4,5,6,7,12,13,14,15, 16,17,18,19,20,23,24,25,26,27,32,33 of Ambikapur town and all other areas of Ambikapur district which do not fall within the Municipal limit of Ambikapur town and of District of Balrampur except those assessed by ACIT/DCIT-Korba and by any other Assessing officers whose total income includes:</p> <p>(a) Income from House Property and/or;</p> <p>(b) Profit and Gains of Business or profession and/or;</p> <p>(c) Capital gains and/or;</p> <p>(d) Income from other sources.</p> <p>(ii) All Limited Companies having registered office located within the territorial jurisdiction of Districts of Surguja, Balrampur and Surajpur and having Income/Loss upto Rs 15 Lakhs.</p> <p>(iii) All Directors and Managing Directors of such companies specified at item (ii) above.</p> <p>(iv) All cases of pensioners and salaried employees of Surguja District receiving salary/pension from State/Central Govt (other than those assessable by DCIT/ACIT, Circle-Korba) and private salaried employees falling within the jurisdiction of Surguja District.</p> <p>(v) All persons whose cases may be assigned u/s 127 of the Act.</p>
	<p>ITO-2, Ambikapur Income tax office, Kharasiya Road, near Ambika petro Pump,</p>	<p>(i) All persons (other than companies and other than those assessable by any other Assessing Officer) who fall within the municipal wards no 8,9,10,11,21,22,28,29,30,31,34,35,36,37, 38,39 &amp; 40 of Ambikapur town and of District of Surajpur except those assessed by ACIT/DCIT-Korba and ITO-1, Ambikapur whose total income includes:</p> <p>(a) Income from House Property and/or;</p> <p>(b) Profit and Gains of Business or profession and/or;</p> <p>(c) Capital gains and/or;</p>

	Ambikapur, Dist- Sarguja. 8856-233032	(d) Income from other sources. (ii) All cases of pensioners and salaried employees of Districts of Surajpur and Balrampur receiving salary/pension from State/Central Govt (other than those assessable by DCIT/ACIT, Circle-Korba) and private salaried employees falling within the jurisdiction of Districts of Surajpur and Balrampur (iii) All persons whose cases may be assigned u/s 127 of the Act.
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